

Table : a systematic list of facts, figures, etc. arranged according to a definite file [s. 2(ff), Representation of the People Act, 1950] सारणी

table of contents : विषय सूची

table of fares : [s. 65, Indian Railways Act] यात्री भाड़ा सारणी ; यात्री-किराया सारणी

table of fees : [s. 78, Registration Act and art. 227(3), Const.] फीसों की सारणी

table of mortality : मृत्यु सारणी ; मरण-दर सारणी

table of the House : 1. सभा पटल ; 2. सदन पटल

table of the legislature : [s. 52(1)(q)(iii), Copyright Act] विधान-मंडल का पटल

tabular form, in : [Or. 21, r. 11(2), C.P.C.] सारणीबद्ध रूप में

tabular purchase book : सारणीबद्ध क्रय बही

tabular sales book : सारणीबद्ध विक्रय बही

tabular statement : सारणीबद्ध विवरण

tabulated statement : सारणीबद्ध विवरण

tabulating machine operator : सारणित्र प्रचालक

tabulation : सारणीयन ; सारणीकरण ; सारणी बनाना

tabulator : [s. 29(1)(g), Aligarh Muslim University Act] सारणीकार

tacking : uniting a third or subsequent encumbrance to the first whereby it acquires priority over an intermediate mortgage [s. 93, T.P. Act] आबंधन

tacking, prohibition of : [s. 93, T.P. Act] आबंधन का प्रतिषेध

tackle : [s. 2(i), Naval and Aircraft Prize Act] टेकल ; टेकिल ; नौकोपकरण

tact : चातुर्य ; चतुराई

Tahsildar : तहसीलदार

tail works : [s. 2(5), Electricity (Supply) Act] तल संकर्म

tailings : inferior, a refuse material [s. 13(2)(a), Mines and Minerals (Regulation and Development) Act] अवशिष्ट

tailor : दर्जी

tailrace : [s. 21(1)(ii), Factories Act] अंतकुल्या

takavi works : तकावी संकर्म

takavi works advance : तकावी संकर्म अग्रिम

take advantage of : फायदा उठाना

take all reasonable steps : [s. 212(9), Companies Act] सब युक्तियुक्त कदम उठाना

take away : [s. 20(1)(c), Indian Electricity Act] हटा लेना ; [art. 13(2), Const.] छीनना

take back : वापस लेना

take benefit directly : [s. 35, ill. T.P. Act] फायदा सीधे लेना ; सीधे फायदा लेना

take charge of persons confined, to : [s. 107(2), Army Act] परिरुद्ध व्यक्तियों को अपने भारसाधन में लेना ; परिरुद्ध व्यक्तियों को अपनी सुपुर्दगी में लेना

take effect : [s. 14, T.P. Act and art. 82, second prov., Const.] प्रभावी होना ; प्रभावशील होना

take hold of : ग्रहण करना

take holy order : [s. 136, ill. (1), Indian Succession Act] सन्यास लेना

take in adoption : to take a child as one's adopted son or daughter [s. 7, Hindu Adoptions and Maintenance Act] दत्तक लेना

take into account : [s. 357(5), Cr. P.C.] हिसाब में लेना

take into consideration : ध्यान में रखना

take judicial notice : [s. 132, Navy Act] न्यायिक अवेक्षा करना

take levels of land : [s. 4(2), Land Acquisition Act] भूमि का तलमापन करना

take measures : [s. 4(1)(a), Seaward Artillery Practice Act] उपाय करना

take measures for : [s. 29(3), Employees' State Insurance Act] के लिए उपाय करना

take notice : सूचना दी जाती है

take off of aircrafts : [s. 2(b), International Airports Authority Act] वायुयानों के उठान

take opposite party by surprise : [Or. 8, r. 2, C.P.C.] विरोधी पक्षकार को चकित करना

take order with any property : [s. 283, I.P.C.] किसी संपत्ति की व्यवस्था करना

take out a policy of insurance : [s. 9(1), Personal Injuries (Compensation Insurance) Act] बीमा पालिसी लेना

take out administration : [Or. 8, r. 6(3), ill. (a), C.P.C.] प्रशासन पत्र प्राप्त करना

take over : [s. 18FE, Industries (Development and Regulation) Act] कार्यभार संभालना

take over the management : [s. 3(1), Jayanti Shipping Company (Taking Over of Management) Act] प्रबंध ग्रहण करना

take part : [art. 88, Const.] भाग लेना

take place : [s. 193, I.P.C.] होना

take possession : [s. 17(2), Land Acquisition Act] कब्जा करना

take risk : जोखिम उठाना

take samples : [s. 64(f), Customs Act] नमूने लेना

take steps : [s. 11(2), Foreigners Act] कार्रवाई करना ; [art. 40, Const.] कदम उठाना

take trial : [s. 40(b), Inland Vessels Act] विचारण होना ; विचारण करना

take under control : [s. 2, Tobacco Board Act] नियंत्रण के अधीन लेना

take up a bill : बिल का पूर्वसंदाय करना

take up arms : [1st sch., art. 13(6), Geneva Conventions Act] शस्त्र उठा लेना

take up residence : [s. 39, prov. (b), Guardians and Wards Act] निवास करने लगना

take up the bill on its maturity : [s. 464, fourth, ill. (e), I.P.C.] विनिमय पत्र को इसकी परिपक्वता पर ले लेना

take up the matter telegraphically, shall : मामले की तार द्वारा सूचना देगा

taken down in English : [Or. 18, r. 9, C.P.C.] अंग्रेजी में लिखा गया

taken into account : [s. 11(1), Land Improvement Loans Act] विचार में ली गई ; [s. 35(2)(iii), Income-tax Act] हिसाब में लिया गया

taken into consideration : विचार किया गया

taken off the file : [Or. 32, r. 2(1), C.P.C.] फाइल से निकाल दिया गया

taken on board a ship : [s. 90(2)(a), Customs Act] पोत पर ले जाए गए

taken on board any foreign-going vessel or aircraft as stores : [s. 88(a)(i), Customs Act] किसी विदेशगामी जलयान या वायुयान पर यान सामग्री के रूप में ले जाए गए

taken over : [s. 30E(1), Industrial Finance Corporation Act] ग्रहण कर लिया गया

taking at sea : [Rules for Policy, para. 7, Marine Insurance Act] समुद्र में पकड़ लेना

taking charge : [s. 2(vi)(5), *Multimodal Transportation of Goods Act*] भारसाधन में लेना

taking credit for premium : [s. 66(a), *Indian Stamp Act*] प्रीमियम के लिए पावना लेना

taking credit for premium or consideration for renewal : [s. 30, *Indian Stamp Act*] नवीकरण के लिए प्रीमियम या प्रतिफल का पावना लेना

taking into account : ध्यान में रखना ; ध्यान में रखते हुए

taking into account all relevant material : [s. 144(c), *Income-tax Act*] सभी सुसंगत सामग्री पर विचार करना

taking of hostages : [1st sch., art. 3(b), *Geneva Conventions Act*] बंधक बनाना

taking off : [s. 63(b), *Air Force Act*] जमीन से उठान करना

taking over charge : कार्यभार ग्रहण करना

taking over of management : [title, *Jayanti Shipping Company (Taking Over of Management) Act*] प्रबंध ग्रहण

taking over of the management : [art. 31A(1)(b), *Const.*] प्रबंध ले लिया जाना

talisman : [s. 2(c), *Drugs and Magic Remedies (Objectionable Advertisements) Act*] तलिस्मा

Talkie Operator (A.I.R.) : टाकी आपरेटर

tally : मिलान करना

tally card : मिलान कार्ड

tally clerk : मिलान लिपिक

tallying the goods : [sch. I, art. 111(6), *Indian Carriage of Goods by Sea Act*] माल का मिलान करना

tamper with : 1. to meddle [s. 3(2)(3), *Defence and Internal Security of India Act*] हस्तक्षेप करना ; 2. to interfere so as to misuse, alter or corrupt [s. 78(f), *Trade and Merchandise Marks Act*] बिगाड़ना ; बिगाड़ करना ; 3. to alter for an improper purpose or in an improper way [s. 58(a), *Representation of the People Act, 1951*] गड़बड़ करना

tamper with passport : [s. 6(1)(c), *Official Secrets Act*] पासपोर्ट को बिगाड़ना

tampering : 1. meddling or interfering with (a thing) so as to misuse, alter, corrupt or pervert it [s. 489, *I.P.C.*] बिगाड़ना ; 2. bringing improper influence to bear upon a witness as by bribery or intimidation (साक्षी को) तोड़ना ; 3. altering for an improper purpose or in an improper way [s. 100B, *Indian Railways Act*] छेड़छाड़ करना ; गड़बड़ करना

tangible : that which can be touched; material; objective [s. 54, *T.P. Act*] मूर्त

tangible assets : [s. 25(2), *State Financial Corporations Act*] मूर्त आस्तियां

tangible immovable property : [s. 54, *T.P. Act*] मूर्त स्थावर संपत्ति

tangible securities : corporeal securities मूर्त प्रतिभूतियां

tank : 1. a large basin or cistern, a reservoir of water [s. 36(1), *Factories Act*] टंकी ; 2. a pool; a pond जलाशय ; [art. 15(2)(b), *Const.*] तालाब

tank wagon inspector : टंकी डिब्बा निरीक्षक

tan : to convert into leather by steeping in vegetable solutions containing mineral salts or synthesised chemicals for tanning [sch., item (5), *Khadi and Village Industries Commission Act*] कमाना

Tanner : चर्मशोधक

tantamount, does not : की कोटि में नहीं आता

tap : 1. to pierce so as to let out fluid [s. 26(f), *Indian Forest Act*] छेदना ; 2. secretly to attach a receiver to a telephone wire in order to overhear a conversation (टेलीफोन) टेप करना ; 3. a hole or short pipe with a valve for running off a fluid नल

tape : a ribbon of paper printed by a recording instrument, as in telegraphy [s. 2(w), *Copyright Act*] टेप

tape drive : [s. 76, *Information Technology Act*] टेप चालन

tapered bearing : [5th sch., item. 23, *Income-tax Act*] गोपुच्छाकार विचरिंग

tar : [s. 2(m), *Oil Industry (Development) Act*] डामर

tare : खाली गाड़ी का भार ; टेयर

target : लक्ष्य

target practice : [s. 13(3)(a)(ii), *Arms Act*] निशाना लगाने का अभ्यास करना

tariff : duties or customs to be paid on imports or exports, such duties collectively; law imposing these duties टैरिफ

tariff board : टैरिफ बोर्ड

tariff policy : टैरिफ नीति

Tariff Preference, Common Wealth : कामनवेल्थ टैरिफ अधिमान ; राष्ट्रकुल टैरिफ अधिमान

tariff protection : टैरिफ संरक्षा

tariff revision committee : टैरिफ पुनरीक्षण समिति

tariff valuation : [s. 78, *Customs Act*] टैरिफ मूल्यांकन

tariff valuation of imported goods : [s. 15, *Customs Act*] आयातित माल का टैरिफ मूल्यांकन

tariff value : [s. 2(40), *Customs Act*] टैरिफ मूल्य

tarwad : a group of persons forming a joint family with community of property governed by Marumakkattayam law of inheritance [s. 7(3), *Estate Duty Act*] तरवाड

task force : कृतिक बल

task force commander : कृतिक बल कमांडर

task work messenger : उजरती कार्य संदेशवाहक

taste : choice; liking पसंद ; रुचि

taste, public : लोक रुचि

tatoing or ear tagging : [s. 8(2), *Prevention and Control of Infectious and Contagious Diseases in Animals Act*] टैटू लगाना या कर्ण टैरिंग

Taungya teacher : टैंगिया शिक्षक

tavazhi : members of tarwad are known as tavazhi [s. 7(3), *Estate Duty Act*] तावधि

tavern : a public-house पांथशाला ; [s. 2(l), *Delhi Police Act*] मधुशाला

tax : 1. a compulsory contribution to the support of the government levied on persons, income, commodities, transaction, etc. [s. 21, *tenth, I.P.C.*] कर ; 2. to fix the amount of (costs to be fixed in the decree) विनिर्धारित करना

tax advantage : [s. 115VZB, *expln., Income-tax Act*] कर फायदा

tax and duties on electricity : बिजली पर कर और शुल्क

tax assessor : कर निधार्क

tax burden : कर भार

tax clearance certificate : [s. 230(1), *Income-tax Act*] कर समाशोधन प्रमाणपत्र

tax collection account number : [s. 203A, *Income-tax Act*] कर संग्रहण लेखा संख्यांक

Tax Collector : कर कलक्टर

tax credit certificate : [s. 2(43A), *Income-tax Act*] प्रतिदेय कर प्रमाणपत्र

tax deducted at source : [s. 139(8)(a), *Income-tax Act*] स्रोत पर काटा गया कर

tax deducted is income received : [s. 198, *Income-tax Act*] कटौती किया गया कर प्राप्त हुई आय है

tax free : कर मुक्त

Tax Officer : कर अधिकारी

tax on agricultural income : कृषि आय-कर

tax on circumstances and property : [s. 3(i), Profession Tax Limitation (Amendment and Validation) Act] विभव तथा संपत्ति पर कर

tax on goods and passengers : माल और यात्रियों पर कर

tax on income and expenditure : आय तथा व्यय कर

tax on property and capital transaction : संपत्ति और पूंजी संबंधी लेनदेन कर

tax on vehicles : यानों पर कर

tax or settle the amount of costs : [1st sch., item (8), Arbitration Act] खर्चों की रकम विनिर्धारित या तय करना

tax payer : कर दाता

Tax Recovery Commissioner : [s. 2(43B), Income-tax Act] कर वसूली आयुक्त

Tax Recovery Officer : [s. 32, expln. II, Wealth-tax Act] कर वसूली अधिकारी ; [s. 2(e), Taxation Laws (Continuation and Validation of Recovery Proceedings) Act] कर वसूली आफिसर

tax relief : कर अवमुक्ति ; कर राहत

tax, revenue : राजस्व कर

tax the costs : [1st sch., app. D, form No. 18, C.P.C.] खर्चों का विनिर्धारण करना

tax to be paid notwithstanding reference : [s. 265, Income-tax Act] निर्देश के होते हुए भी कर का संदाय किया जाना

taxable : कराधेय

taxable entity : कराधेय इकाई

taxable gift : [s. 2(xxiii), Gift-tax Act] कराधेय दान

taxable income : कराधेय आय

taxable securities transaction : [s. 88E(2), Income-tax Act] कराधेय प्रतिभूति संव्यवहार

taxation : 1. fixing the amount of (costs to be fixed in the decree) [s. 118, C.P.C.] विनिर्धारण ; 2. to lay a tax on [s. 24A(b), Companies (Profits) Surtax Act] कराधान

Taxation Enquiry Commission : कराधान जांच आयोग

taxation, incidence of : कर का भार

Taxation Laws : [s. 5A(ii), Estate Duty Act] कराधान विधियां

taxation of railways : [s. 135, Indian Railways Act] रेलों पर कराधान

Taxation Officer : कराधान अधिकारी

taxation on profits : [sch. VI, pt. II, item 3(vi), Companies Act] लाभों पर कराधान

taxed profits : [s. 236(1), Income-tax Act] कर लगे लाभ

taxes levied and collected by the Union but assigned to the States : [art. 269, margin, Const.] संघ द्वारा उद्गृहीत और संगृहीत किंतु राज्यों को सौंपे जाने वाले कर

taxes levied and distributed between the Union and the States : [art. 270, margin, Const.] उद्गृहीत कर और उनका संघ तथा राज्यों के बीच वितरण

taxes not to be imposed save by authority of law : [art. 265, margin, Const.] विधि के प्राधिकार के बिना करों का अधिरोपण न किया जाना

taxes on professions, trades, callings and employments : [art. 276, margin, Const.] वृत्तियों, व्यापारों, आजीविकाओं और नियोजनों पर कर

taxes which are levied and collected by the Union and may be distributed between the Union and the States : [art. 272, margin, Const.] कर जो संघ द्वारा उद्गृहीत और संगृहीत किए जाते हैं तथा जो संघ और राज्यों के बीच वितरित किए जा सकेंगे

taxidermy : [s. 2(30), Wild Life (Protection) Act] चर्म प्रसाधन

Taxing Authority : [s. 2(d), Taxation Laws (Continuation and Validation of Recovery Proceedings) Act] कराधायक प्राधिकारी

taxing officer : the officer who determines the amount of costs to be taxed in the decree [Or. 11, r. 3, C.P.C.] विनिर्धारक आफिसर ; विनिर्धारक अधिकारी

taxiways : [s. 16(3)(a), International Airports Authority Act] टैक्सीवे

tea : [s. 3(n), Tea Act] चाय

Tea Board : [long title, Tea Act] चाय बोर्ड

tea bushes : [s. 33A(1)(i), Income-tax Act] चाय के झाड़

tea estate : [s. 2(o)(vi), Emergency Risks (Undertakings) Insurance Act] चाय के बागान

tea nursery : [s. 16(1), Tea Act] चाय की नर्सरी

tea runner : चाय देने वाला

tea seed : [s. 3(o), Tea Act] चाय का बीज

tea tasting : [s. 10(2)(g), Tea Act] चाय का चखना

tea waste dealers : [s. 10(2)(i), Tea Act] चाय के अवशिष्ट के व्यवहारी ; अवशिष्ट चाय के व्यवहारी

teacher : अध्यापक ; शिक्षक

teacher, craft : शिल्प शिक्षक

teacher's constituency : [s. 9(3)(b), Legislative Councils Act] अध्यापक निर्वाचन-क्षेत्र

teachers of the university : [s. 2(q), University of Hyderabad Act] विश्वविद्यालय के शिक्षक

teaching : शिक्षा देना ; अध्यापन

teaching and affiliating university : अध्यापन तथा संबन्धक विश्वविद्यालय

teaching department : अध्यापन विभाग

teaching devices : [s. 17(2)(d), Prevention of Cruelty to Animals Act, 1960] शिक्षण प्रयुक्तियां

teaching institute : [s. 2(1)(a), Indian Medicine Central Council Act] अध्यापन संस्था

teaching, non : अध्यापनेतर

teaching or academic posts : [s. 5(7), North-Eastern Hill University Act] शैक्षणिक या अध्यापन पद

teaching post : अध्यापन पद

teaching staff : अध्यापन कर्मचारिवृंद

teaching university : अध्यापन विश्वविद्यालय

teasing by overtures : [s. 47(iv), Delhi Police Act] इशारे करके तंग करना

technical : appropriate or peculiar to, or characteristic of; a particular art, science, profession, or occupation [s. 98 Indian Evidence Act] पारिभाषिक ; [s. 43(2)(n), Industrial Finance Corporation Act] तकनीकी

technical advice : तकनीकी सलाह

Technical Adviser : तकनीकी सलाहकार

technical and statistical data : [s. 16(2)(f), Water (Prevention and Control of Pollution) Act] तकनीकी और सांख्यिकी आंकड़े

Technical Assistant : तकनीकी सहायक

Technical Assistant, Electrical Department : तकनीकी सहायक, विद्युत विभाग

Technical Assistant, Workshop : तकनीकी सहायक, कर्मशाला

technical data : [sch., item II(b), Indian Electricity Act] तकनीकी आधार सामग्री ; तकनीकी डाटा

technical development section : तकनीकी विकास अनुभाग

technical education : तकनीकी शिक्षा

technical education division : तकनीकी शिक्षा प्रभाग

technical examiner : तकनीकी परीक्षक

technical group instructor : तकनीकी वर्ग शिक्षक

technical information : [s. 35B(1)(b)(vi), Income-tax Act] तकनीकी जानकारी

technical inspector : तकनीकी निरीक्षक

technical know-how : [s. 80MM(1)(i), Income-tax Act] तकनीकी व्यवहार ज्ञान

technical nature : शास्त्रीय प्रकृति ; तकनीकी प्रकृति

technical nature, evidence of a highly : अतिगहन शास्त्रीय प्रकृति का साक्ष्य ; अत्यंत तकनीकी प्रकृति का साक्ष्य

technical or management adviser : [s. 28(7), expln. (d), Foreign Exchange Regulation Act] तकनीकी या प्रबंधकीय सलाहकार

technical organiser : तकनीकी आयोजक

technical personnel : [s. 16(2), Defence and Internal Security of India Act] तकनीकी कार्मिक

technical qualification : तकनीकी अर्हता ; तकनीकी योग्यता

technical research : तकनीकी अनुसंधान

technical services : [sch. I, item (X), Companies (Profits) Surtax Act] तकनीकी सेवाएं

technical terms : पारिभाषिक शब्द ; तकनीकी शब्द

technician : [s. 10(6)(vii)(b), expln., Income-tax Act] तकनीकी

technique : [sch. IV, item. 10, Industrial Disputes Act] तकनीक

techno-economic studies : [s. 9(1)(h), Industrial Development Bank of India] प्रौद्योगिक आर्थिक अध्ययन

techno-economic survey : [s. 32B(3)(a), Industrial Finance Corporation Act] प्रौद्योगिक आर्थिक सर्वेक्षण

technological : [s. 9(2)(k), Cardamom Act] प्रौद्योगिक

technologist : [s. 11(c), Institutes of Technology Act] प्रौद्योगिकीविद्

technology : theoretical knowledge of industry or the industrial arts प्रौद्योगिकी

telecast : [s. 80HHF(1), Income-tax Act] प्रसारण

telecasting : [s. 2(h), Mizoram University Act] टेलिविजन प्रसारण

telecom : [s. 2, Telecom Regulatory Authority of India Act] दूर संचार

Telecommunication Engineer : दूर संचार इंजीनियर

Telecommunication inspector : दूर संचार निरीक्षक

Telecommunication mechanic : दूर संचार मैकेनिक

telecommunication messages : [s. 182(1), Cr. P.C.] दूर संचार संदेश

telecommunication system : [s. 10, Cable Television Networks (Regulation) Act] दूरसंचार प्रणाली

telegram : a message sent by telegraph; a telegraphic dispatch or communication तार (टेलिग्राम)

telegram, code : कोड तार

telegram, cypher : बीजेलेख तार

telegram, enclair : शब्दबद्ध तार

telegraph : an apparatus for transmitting communications by means of electric signal [s. 37(c), Cr. P.C.] तार ; टेलीग्राफ ; [s. 2(a), Indian Electricity Act] तारयंत्र

telegraph and wireless apparatus : तार और बेतार साधित्र

telegraph authority : [s. 91(3)(b), Cr. P.C.] तार प्राधिकारी

telegraph check office : तार चेक कार्यालय

Telegraph Inspector : तार निरीक्षक

Telegraph Inspector (Maintenance) : तार निरीक्षक (अनुरक्षण)

telegraph line : [s. 17(1), Indian Electricity Act] तार लाइन

Telegraph Master : तार मास्टर

telegraph mechanic : तार मैकेनिक

telegraph office : [s. 88, Indian Evidence Act] तारघर

telegraph overseer : तार ओवरसियर

telegraph signaller : तार सिगनलर

telegraph superintendent : तार अधीक्षक

telegraph traffic : तार यातायात

telegraph wire : तारयंत्र संबंधी ; तारयंत्र तार

telegraphic message : a message by telegraph [s. 88, Indian Evidence Act] तार संदेश

telegraphic transfers : [s. 17(6), Reserve Bank of India Act] तार अंतरणादेश

telegraphist : [sch. II(xiii), Workmen's Compensation Act] तार संकेतक

telegraphist instructor : तार संकेतक शिक्षक

telephone attendant : टेलीफोन परिचर

telephone clerk : टेलीफोन लिपिक

telephone exchange : टेलीफोन केंद्र ; दूरभाष केंद्र

telephone mechanic : टेलीफोन मैकेनिक

telephone monitor : टेलीफोन मानीटर

telephone operator : टेलीफोन प्रचालक ; टेलीफोन आपरेटर

telephonist and radio telephone operator : टेलीफोन और रेडियो टेलीफोन आपरेटर

teleprinter maintenance : दूरमुद्रक अनुरक्षण

teleprinter operator : टेलीप्रिंटर आपरेटर

teleprinter supervisor : टेलीप्रिंटर पर्यवेक्षक

teletype : दूरटंकण (टेलीटाइप)

teletypewriter operator : टेलीटाइपराइटर आपरेटर

teletypist : दूरटंकक (टेलीटाइपिस्ट)

television receiver : [s. 8(1), Cable Television Networks (Regulation) Act] टेलीविजन ग्राही

television signal : [s. 2(b), Cable Television Networks (Regulation) Act] टेलीविजन सिगनल

temperance : moderation in the use of alcoholic liquors मद्यनिषेध ; मद्य त्याग

tempest : [s. 6(6), Requisitioning and Acquisition of Immovable Property Act] आंधी

template and ferro incharge : टैम्पलेट और फेरो प्रभारी

temple : [s. 5(va)(i), Gift-tax Act] मंदिर

temporal : wordly; earthly [s. 24, Indian Evidence Act] ऐहिक

temporal nature, of a : [s. 24, Indian Evidence Act] ऐहिक रूप का ; ऐहिक प्रकृति का

temporarily : for the time or for the time being [s. 16(2)(b), Indian Contract Act] अस्थायी रूप से

temporarily enter India : [s. 43(2)(b), Customs Act] अस्थायी रूप से भारत में आना

temporarily holding any assignment : [s. 9(1), Burmah Shell (Acquisition of Undertakings in India) Act] अस्थायी रूप से कोई कार्यभार धारण करना

temporarily incapable : [s. 6(5), Rampur Raza Library Act] अस्थायी रूप से असमर्थ

temporarily settled districts : [ss. 3 and 4, North-Western Provinces and Oudh Act] अस्थायी रूप से बंदोबस्त हुए जिले

temporary : अस्थायी

temporary advance : अस्थायी अग्रिम

temporary appointment : अस्थायी नियुक्ति

temporary association of persons : [s. 8(1), Delhi Urban Art Commission Act] व्यक्तियों का अस्थायी रूप से सहयुक्त होना

temporary bridge : [s. 3(2), Indian Railways Act] अस्थायी पुल

temporary detention of baggage : [s. 80, Customs Act] यात्री-सामान का अस्थायी रूप से रोका जाना

temporary diversion : [s. 21, Indian Railways Act] अस्थायी पथांतर

temporary injunction : [s. 95(1) and Or. 39, r. 1, C.P.C.] अस्थायी व्यादेश

temporary loan : [s. 18(6)(b), *Cost and Works Accountants Act*] अस्थायी उधार

temporary power to Parliament to make laws with respect to certain matters in the State List as if they were matters in the Concurrent List : [art. 369, *margin, Const.*] राज्य सूची के कुछ विषयों के संबंध में विधि बनाने की संसद् की इस प्रकार अस्थायी शक्ति मानो वे समवर्ती सूची के विषय हों

temporary provisions with respect to the State of Jammu and Kashmir : [art. 370, *margin, Const.*] जम्मू-कश्मीर राज्य के संबंध में अस्थायी उपबंध

temporary, purely : बिल्कुल अस्थायी

temporary residence : [s. 20, *expln. (1), C.P.C.*] अस्थायी निवास

temporary shelter : [s. 2(iv), *Cantonments Act*] अस्थायी आश्रय

Ten-Year Defence Deposit Certificate : [s. 5(1)(xvi), *Wealth-tax Act*] दस-वर्षीय रक्षा जमा पत्र

tenable : capable of being retained, kept or defended [s. 87(1)(a), *Trade and Merchandise Marks Act*] मान्य

tenancy : 1. a holding of a tenant; occupancy of lands or tenements under a lease [s. 106, *T.P. Act*] अभिधृति ; 2. [s. 2(1)(iii), *Delhi Rent Control Act*] किराएदारी

tenancy rights : [s. 4(2), *Hindu Succession Act*] अभिधारण अधिकार

tenant : 1. one who holds land, a house, etc., by lease [s. 6(i), *T.P. Act*] अभिधारी (कौलदार) ; 2. in the case of house, open land, etc., on rent किराएदार

tenant at sufferance : the legal condition of one continuing in the possession of an estate after his right to it has expired and without express leave from the owner अनुज्ञात अभिधारी

tenant for life : [s. 15(d), *Specific Relief Act*] आजीवन अभिधारी

tenant of immovable property : [s. 86(1), *prov., C.P.C.*] स्थावर संपत्ति का अभिधारी

tenantable : [s. 7, *Delhi Rent Control Act*] किराया योग्य बनाना

tenants-in-common : persons who hold property in common [s. 19(b), *Hindu Succession Act*] सामान्यिक अभिधारी

tend to criminate : [s. 10, *Public Gambling Act*] अपराध में फंसाने वाला

tend to general convenience of the parties : [s. 9(6), *Cr. P.C.*] पक्षकारों को साधारण सुविधा होना

tend to prejudice : [Or. 6, r. 16, *C.P.C.*] प्रतिकूल प्रभाव डालने वाली

tendency : the fact or quality of tending to something [s. 161(2), *Cr. P.C.*] प्रवृत्ति

tendency to expose to a criminal charge : [s. 161(2), *Cr. P.C.*] प्रवृत्ति आपराधिक आरोप की आशंका में डालने की है ; प्रवृत्ति ऐसी हो कि आपराधिक आरोप के लिए उच्छन्न करे

tender : 1. a formal offer duly made by one party to another, especially an offer of money, or, the like, in discharge of a debt or liability especially an offer which thus fulfils the terms of the law and of the liability; an offer of a bid for contract [s. 55(1)(d), *T.P. Act*] निविदा ; 2. the action of tendering [Or. 5, r. 18, *C.P.C.*] निविदान ; 3. to make a formal offer to another [s. 50, *Sale of Goods Act*] निविदा करना ; निविदा करना ; 4. soft, delicate, sensitive [s. 118, *Indian Evidence Act*] कोमल ; 5. give, present [s. 74(1), *Indian Railways Act*] दिया जाना ; [s. 35(5), *Copyright Act*] पेश करना ; 6. a vehicle attached to the rear of a locomotive for carrying a supply of fuel or water [s. 3(10), *Indian Railways Act*] टेंडर

tender a pardon : [s. 306(1), *Cr. P.C.*] क्षमा दान करना ; [s. 8, *Criminal Law Amendment Act*] क्षमा प्रदान करना

tender advice : [art. 163(3), *Const.*] सलाह देना

tender age of children : [art. 39(e), *Const.*] बालकों की सुकुमार अवस्था

tender box : निविदा पेटी

tender clerk : निविदा लिपिक

tender fee : निविदा फीस

tender immunity : [s. 36A(2), *Wealth-tax Act*] उन्मुक्ति का दिया जाना ; [s. 60, *Foreign Exchange Regulation Act*] उन्मुक्ति देना

tender money (in treasury) : धन निविदा करना

tender notice : निविदा सूचना

tender of delivery : [s. 36(4), *Sale of Goods Act*] परिदान की निविदा

tender of goods : [s. 61(2)(a), *Sale of Goods Act*] माल की निविदा

tender of price : [s. 50, *Sale of Goods Act*] कीमत निविदा करना ; कीमत की निविदा

tender of sufficient amends : [s. 52, *Land Acquisition Act*] पर्याप्त अभितुष्टि निविदा कर दिया जाना

tender of summons : [Or. 5, r. 18, *C.P.C.*] समन का निविदान

tender proof : [s. 33(1), *Provincial Insolvency Act*] सबूत देना

tender rate : निविदा दर

tender samples : टेंडर के नमूने

tender was made : [s. 291(3), *Income-tax Act*] निविदा की गई थी

tender years : immature age [s. 118, *Indian Evidence Act*] कोमल वयस्

tenderable : [s. 14(1), *Cotton Ginning and Pressing Factories Act*] निविदान योग्य

tendered or paid : [s. 35(5), *Copyright Act*] पेश किए या संदत्त किए

tendered to be carried : [s. 74(1), *Indian Railways Act*] वहन किए जाने के लिए दिया गया

tendered to the person summoned : [Or. 16, r. 3, *C.P.C.*] समनित व्यक्ति को निविदा

tendered votes : votes presented for acceptance निविदा मत

tenderer : निविदाकार

tendering compensation : [s. 3(2), *Land Acquisition (Mines) Act*] प्रतिकर की निविदा करना

tendering the order : [s. 153(a), *Customs Act*] आदेश निविदा करना

tending : watching over and waiting upon (the sick or helpless) [s. 55(2), *Indian Railways Act*] देखभाल ; देखभाल करना

tending to the hindrance of the naval service : [s. 41(d), *Navy Act*] नौसैनिक सेवा में प्रतिबाधा डालने की प्रवृत्ति रखने वाला

tends substantially to interfere : [s. 13, *Contempt of Courts Act*] प्रवृत्ति पर्याप्त हस्तक्षेप करने की है

tends to cause obstruction : [s. 188, *I.P.C.*] बाधा कारित करने की प्रवृत्ति रखती है

tends to scandalise : [s. 2(c)(i), *Contempt of Courts Act*] प्रवृत्ति कलंकित करने की है

tenement : [s. 69(1)(ii), *Employees' State Insurance Act*] वासगृह

tenements, building let in : [s. 282(4), *Cantonments Act*] अलग-अलग भागों में उठाए जाने वाला भवन

tenets : a doctrine, dogma, principle or opinion in religion, philosophy, politics or the like held by a school sect, party or person [s. 49, *Indian Evidence Act*] सिद्धांत

tenor : 1. the exact words of the document; the actual wording of a legal document, what appears on the face of the instrument to be the intention of the parties [s. 10, *Negotiable Instruments Act*] प्रकट शब्द (यथातथम्) ; 2. the time between the date of issue or acceptance of a note or draft and the maturity date परिपक्वता-कालावधि ; परिपक्वता काल ; 3. in ordinary parlance, it means 'purport' तात्पर्य

tenor, apparent : [s. 10, *Negotiable Instruments Act*] प्रकट शब्द

tensile test : तनाव परीक्षण

tentative or provisional standard : [s. 2(c), *Indian Standards Institution (Certification Marks) Act*] प्रायोगिक या अनन्तिम मानक

tentatively : तत्काल के लिए ; अनन्तिम रूप से ; प्रयोग के रूप में

tenure : 1. the mode or system or the action or fact of holding land or tenement [Or. 21, r. 3, *C.P.C.*] भू-धृति ; 2. time of holding अवधि ; [s. 7(4), *prov., Cardamom Act*] धृति ; [s. 13, *Salarjung Museum Act*] सेवाधृति

tenure basis, appointment on : सेवाधृति के आधार पर नियुक्ति

tenure burdened with onerous covenants : [s. 62 (1), *Presidency-towns Insolvency Act*] भू-धृति जिस पर दुर्भर प्रसविदाओं का भार है

tenure, by the same : [s. 5(1), *Metal Corporation of India (Acquisition of Undertaking) Act*] उसी धृति पर

tenure holder : [art. 31A(2)(b), *Const.*] भू-धृतिधारक

tenure of land : भू-धृति

tenure of office : [s. 227(2), *Companies Act*] पदावधि

tenure of office of persons serving the Union or a State : [art. 310, *margin, Const.*] संघ या राज्य की सेवा करने वाले व्यक्तियों की पदावधि

tenure of post : कार्यकाल ; पदावधि

tenure of service : [s. 18, *Air Force Act*] सेवा की अवधि

tenure of work : ठेका अवधि

tenure post : सावधिक पद

tenure rules : सावधिक नियम

tenure, remuneration and other terms and conditions of service : [s. 15(1), *prov., Coal Mines (Conservation and Development) Act*] सेवा की अवधि, पारिश्रमिक और सेवा के अन्य निबंधन और शर्तें

term : 1. a fixed period; a determined or prescribed time [ss. 40, and 53(2), *I.P.C.*] अवधि ; 2. limiting condition, condition or stipulation, as to what is proposed to be granted or done [s. 29, *expln. (1), ill., I.P.C.*] निबंधन ; 3. an expression [s. 4, *ill., Negotiable Instruments Act*] शब्द ; पद

term of art : word or phrase having specific significance in a particular art, craft or department of knowledge i.e. technical term [s. 74, *Indian Succession Act*] पारिभाषिक पद

term of contract : [s. 29, *expln. (1), ill., I.P.C.*] संविदा का निबंधन

term of copyright : [heading, *ch. V, Copyright Act*] प्रतिलिप्यधिकार की अवधि

term of credit : [s. 47(b), *Sale of Goods Act*] उधार की अवधि

term of imprisonment : [s. 69, *I.P.C.*] कारावास की अवधि

term of office : [s. 10(2)(a), *Cardamom Act*] पदावधि

term of office of Governor : [art. 156, *margin, Const.*] राज्यपाल की पदावधि

term of office of President : [art. 56, *margin, Const.*] राष्ट्रपति की पदावधि

term of office of Vice-President : [art. 67, *margin, Const.*] उपराष्ट्रपति की पदावधि

term of relationship : [s. 49(1)(ii)(a), *Trade and Merchandise Marks Act*] संबंध का निबंधन

term of transfer : [s. 24, *T.P. Act*] अंतरण का निबंधन

term of transportation : [s. 179(c), *prov., Army Act*] निवासन की अवधि

term of years : [s. 20(e), *Indian Trusts Act*] वर्षों की अवधि

term of years, for a : [s. 147, *ill. (i), Indian Succession Act*] निश्चित अवधि के लिए

terminable : liable to terminate or be terminated [s. 106, *T.P. Act*] पर्यवसेय ; समाप्त

terminable annuity : [s. 20(b), *prov., Indian Trust Act*] पर्यवसेय वार्षिकी

terminable charges : [s. 2(10), *Estate Duty Act*] पर्यवसेय प्रभार

terminal : अंतिम स्टाप ; टर्मिनल ; सेवांत

terminal and ancillary building : [s. 16(3)(a), *International Airports Authority Act*] टर्मिनल तथा आनुषंगिक भवन

terminal benefits : [s. 5(d)(iii), *Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Act*] सेवांत प्रसुविधाएं

terminal charges : चुंगी

terminal leave : सेवांत छुट्टी

terminal station : [s. 113A, *prov. (2), Indian Railways Act*] टर्मिनल स्टेशन

terminal tax : taxes leviable on goods 'imported or exported' from municipal limits denoting thereby that they are connected with the traffic of goods सीमाकर

terminate : [s. 5, *prov., Institutes of Technology Act*] समाप्त करना ; समाप्त होना ; खत्म होना ; पर्यवसान होना ; समापन करना

terminate the appointment : [s. 5(1)(b), *International Airports Authority Act*] नियुक्ति समाप्त करना

terminated : brought or come to a close [s. 162, *Indian Contract Act*] पर्यवसित ; पर्यवसान हुआ ; समाप्त किया गया

terminated by dismissal : [s. 18(1), *Defence and Internal Security of India Act*] पदच्युति द्वारा समाप्त

termination : [s. 153, *ill., Indian Contract Act*] पर्यवसान ; [s. 306(4)(b), *Cr. P.C.*] खत्म होना ; [art. 11, *Const.*] समाप्ति ; समाप्त होना ; समापन

termination notice : समाप्ति सूचना

termination of appointment : नियुक्ति समाप्ति

termination of bailment : [s. 153, *ill., Indian Contract Act*] उपनिधान का पर्यवसान

termination of contract : [s. 32D, *State Financial Corporations Act*] संविदा का पर्यवसान

termination of employment : [s. 17(3)(i), *Income-tax Act*] नियोजन का पर्यवसान

termination of lien : [s. 49, *Sale of Goods Act*] धारणाधिकार का पर्यवसान

termination of period of training : [s. 7(3), *Indian Reserve Forces Act*] प्रशिक्षण की अवधि की समाप्ति

termination of pregnancy : [preamble, *Medical Termination of Pregnancy Act*] गर्भ का समापन

termination of service : [s. 10(5)(i)(b), *Income-tax Act*] सेवा का पर्यवसान ; [s. 27(g), *Aligarh Muslim University Act*] सेवा समाप्ति

termination of the trial : [s. 306(4)(b), *Cr. P.C.*] विचारण खत्म होना ; विचारण का खत्म होना

termination of time : समय का पर्यवसान

termination of transit : [s. 77(1), *Indian Railways Act*] अभिवहन की समाप्ति

terminology : [art. 394A, *Const.*] शब्दावली

terminus : [s. 27(3), *Indian Railways Act*] टर्मिनस

terminus a que : 1. place of beginning आरंभस्थल ; 2. point of beginning आरंभबिंदु

terms and conditions of appointment : [s. 204A(2)(a)(ii), *Companies Act*] नियुक्ति के निबंधन और शर्तें

terms and conditions of employment : [s. 14(1), *Sick Textile Undertakings (Nationalisation) Act*] नियोजन के निबंधन और शर्तें

terms as to costs : [s. 153, *C.P.C.*] खर्च संबंधी शर्तें

terms of a lease : [s. 88(e), *Indian Trusts Act*] किसी पट्टे के निबंधन

terms of agreement : [s. 42(c), *Income-tax Act*] करार के निबंधन

terms of contract : [s. 29, *expln. 1, ill., I.P.C.*] संविदा के निबंधन

terms of delivery : परिदान की शर्तें

terms of instrument : [s. 23, *Indian Stamp Act*] लिखत के निबंधन

terms of loan or debt : [s. 10(15)(iv)(c), *Income-tax Act*] उधार या ऋण के निबंधन

terms of redemption or conversion : [sch. VI, pt. 1, *Companies Act*] मोचन या संपरिवर्तन के निबंधन

terms of reference : [s. 2(c), *Industrial Disputes (Banking Companies) Decision Act*] निर्देश-निबंधन ; सौंपे गए काम ; सौंपे गए कृत्य

terms of service : सेवा की शर्तें ; सेवा-शर्त

terms of transfer : [s. 11, *T.P. Act*] अंतरण के निबंधन

terms sufficiently precise : [s. 14(3)(c)(i), *Specific Relief Act*] पर्याप्त रूप से प्रमित शब्द

terrain feature : [pt. x, item 17, *Chemical Weapons Convention Act*] भूभाग की विशेषता

terrestrial line : [s. 2(j), *Information Technology Act*] स्थलीय लाइन

territorial : relating to or in connection with a part of a country or territory [s. 7, *Cr. P.C.*] प्रादेशिक ; राज्यक्षेत्रीय

territorial application : [s. 2, *Bengal, Bihar and Orissa and Assam Laws Act*] राज्यक्षेत्र को लागू होना

territorial army : [s. 45(1)(iii), *Arms Act*] प्रादेशिक सेना

territorial constituencies : [s. 10(4), *Delimitation Act and art. 81(1)(a), Const.*] प्रादेशिक निर्वाचन-क्षेत्र

territorial divisions : [s. 7, *Cr. P.C.*] प्रादेशिक खंड

territorial extent of laws : [s. 45, *Andhra Pradesh and Madras (Alteration of Boundaries) Act*] विधियों का प्रादेशिक विस्तार

territorial jurisdiction : क्षेत्रीय अधिकारिता

territorial limits : राज्यक्षेत्रीय सीमाएं

territorial waters : [s. 23, *Extradition Act*] राज्यक्षेत्रीय समुद्र ; राज्यक्षेत्रीय सागरखंड

territorial waters surrounding India : [s. 2(g), *Emergency Risks (Undertakings) Insurance Act*] भारत से लगे राज्यक्षेत्रीय सागरखंड

territory : the land or country belonging to or under the dominion of a ruler or State [s. 18, *I.P.C. and art. 1(2), Const.*] राज्यक्षेत्र ; प्रदेश

territory comprised within the territory of India : [s. 3(62A), *General Clauses Act*] भारत के राज्यक्षेत्र के भीतर राज्यक्षेत्र

territory of India : [s. 3(28)(c), *General Clauses Act and art. 1(3), Const.*] भारत का राज्यक्षेत्र

terrorism : [s.1, *Prevention of Terrorism Act*] आतंकवाद

terrorism, practices of : आतंकवाद के आचरण

terrorist : an advocate or practitioner of terror as a means of coercion [s. 1, *Bengal Suppression of Terrorist Outrages (Supplementary) Act*] आतंकवादी

test : a critical trial, a trial of fitness or an examination [s. 22, *Sale of Goods Act*] परखना ; परीक्षण ; [s. 5(a), *Arms Act*] परख ; परीक्षण ; जांच

test audit : [s. 619(3)(b), *Companies Act*] सांकेतिक संपरीक्षा/लेखापरीक्षा

test certificate : परीक्षण प्रमाणपत्र

test charge : परीक्षण खर्च

test check : सांकेतिक परीक्षा

test checker : परीक्षण पडतालकर्ता

test clerk : परीक्षण लिपिक

test identification parade : [s. 22, *Terrorist and Disruptive Activities (Prevention) Act*] शनाख्त परेड परीक्षा

test of competence to drive : [s. 7(7), *Motor Vehicles Act*] चालन सक्षमता का परीक्षण

test of fitness or ability to drive : [s. 7(5), *prov. (b), Motor Vehicles Act*] चलाने के लिए समर्थता या योग्यता का परीक्षण

test or examination : परीक्षण या परीक्षा

test or proof : [s. 25(1)(c), *Arms Act*] परख या परिसिद्धि

test or prove : परखना या परिसिद्ध करना

test room assistant : परीक्षण कक्ष सहायक

testamentary : relating to testament or will; of the nature of a testament [s. 31, *I.P.C.*] वसीयती

testamentary directions : [s. 25, *Specific Relief Act*] वसीयती निर्देश

testamentary document : will [s. 31, *I.P.C.*] वसीयती दस्तावेज

testamentary guardian : a guardian appointed by a will [s. 28, *Guardians and Wards Act*] वसीयती संरक्षक

testamentary papers : [s. 102, *ill. (i), Indian Succession Act*] वसीयती कागजपत्र

testator : one who makes a will [Or. 31, r. 2, *C.P.C.*] वसीयतकर्ता

testator's will : [Or. 31, r. 2, *C.P.C.*] वसीयतकर्ता की विल

testify : to affirm or declare solemnly or on oath; to bear witness [s. 118, *Indian Evidence Act*] साक्ष्य देना ; [sch., item 29(4), *Aligarh Muslim University Act*] प्रमाणित करना

testify his election by executing a transfer of the share : [sch., I, table A, *interpretation 27(2), Companies Act*] निर्वाचन के साक्ष्यस्वरूप अंश (शेयर) का अंतरण निष्पादित करना

testimonials : [s. 15(2)(b), *Notaries Act*] शंसापत्र

testimony : the statement made by a witness under oath; personal or documentary evidence or attestation in support of a fact or statement; hence, any form of evidence or proof [s. 157, *Indian Evidence Act*] परिसाक्ष्य

testing of samples : [s. 3(f), *Agricultural Produce (Grading and Marking) Act*] नमूनों का परीक्षण

testing report : परीक्षण रिपोर्ट

testing room assistant mistry : परीक्षण कक्ष सहायक मिस्त्री

testing telegraphist : परीक्षण तार संकेतक

tethered upon : [s. 11(1)(f), *Prevention of Cruelty to Animals Act, 1960*] बांधकर

text : 1. a short passage from the Holy books; when used with reference to Hindu Law [s. 5(a), *Hindu Minority and Guardianship Act*] शास्त्र-वाक्य ; 2. the actual words of a book, poem etc. in their original form or any form they have been transmitted in or transmitted into पाठ

text, authoritative : [s. 5(1), *Official Languages Act*] प्राधिकृत पाठ

text book : [s. 80QQA(2)(a), *Income-tax Act*] पाठ्य पुस्तक

Text Book Committee : पाठ्य पुस्तक समिति

text of the treaty : संधि का पाठ

text, original : मूल पाठ

textile : [s. 2(1)(m), *Sick Textile Undertakings (Nationalisation) Act*] कपड़ा ; टेक्सटाइल

Textile Commissioner : वस्त्र आयुक्त

textile goods : [s. 72(1), *Trade and Merchandise Marks Act*] टेक्सटाइल माल

textile undertakings : [s. 2(f), *Sick Textile Undertakings (Taking Over of Management) Act*] कपड़ा उपक्रम ; टेक्सटाइल उपक्रम

textual amendment : [s. 6A, *General Clauses Act*] पाठीय संशोधन

the section states : धारा में यह कथन है

theatre : a building for dramatical performance usually with stage at one end [s. 56, *ill. (e), Indian Contract Act*] नाट्यगृह ; [preamble, *Weekly Holidays Act*] नाट्यशाला

theatrical performance : [s. 126(c), *Representation of the People Act, 1951*] नाट्य अभिनय

theft : [s. 378, *I.P.C.*] चोरी

their earnest money is liable to be forfeited : उनका अग्रिम धन निक्षेप समपहत हो सकेगा

then and there : [o. 16, r. 7, C.P.C.] उस समय और वहां

thenceforth : [s. 44(2)(ii), Wealth-tax Act] उसके बाद से

theology : धर्म विद्या

theoretical knowledge : [s. 10(1), Apprentices Act] सैद्धांतिक ज्ञान

theory of checks and balances : नियंत्रण और संतुलन का सिद्धांत

therapeutics : [s. 5(2)(xi), Drugs and Cosmetics Act] चिकित्सा शास्त्र

therapeutist : चिकित्सा विज्ञानी

thereafter : subsequently; after that in time, order or sequence [s. 35(1), C.P.C.] तत्पश्चात् ; उसके पश्चात् ; उसके बाद

thereby : by that means; in consequence of that, or because of that; through that [s. 28, expln. 2, I.P.C.] तद्वारा ; उसके द्वारा

therein : in that thing or circumstance उसमें

thereon : on that उस पर ; उसके आधार पर

thereunder : under that or it उसके अधीन ; तद्दीन ; उसके नीचे की

thereupon : upon that; in consequence of that [Or. 14, r. 1(5), C.P.C.] तदुपरि ; [s. 3A, Employment of Children Act] तब ; [s. 13(3), Representation of the People Act, 1951] उस पर ; [s. 10, National Bank for Agriculture and Rural Development Act] तो ऐसा होने पर

thereupon the police officer shall arrest him : [s. 13(3), Representation of the People Act, 1951] पुलिस आफिसर उस पर उसे गिरफ्तार करेगा ; उस पर पुलिस अधिकारी उसे गिरफ्तार करेगा

thermal : [s. 12(b), Damodar Valley Corporation Act] तापीय

thief : one who commits theft [s. 114(a), ill., Indian Evidence Act] चोर

thing illustrative of science : [s. 2(1)(a)(1)(iii), Antiquities and Art Treasures Act] चीज जो विज्ञान की दृष्टांतस्वरूप है

thing of historical interest : [s. 2(1)(a)(1)(iv), Antiquities and Art Treasures Act] ऐतिहासिक महत्व की चीज

things attached to earth : [s. 3(26), General Clauses Act] चीजें जो भूबद्ध हैं ; भूबद्ध चीजें ; [s. 2(6), Registration Act] भूबद्ध वस्तुएं

things of value : [art. 297(1), Const.] मूल्यवान चीजें

things of value within territorial waters or continental shelf and resources of the exclusive economic zone to vest in the Union : [art. 297, margin, Const.] राज्यक्षेत्रीय सागर-खंड या महाद्वीपीय मग्नतट भूमि में स्थित मूल्यवान चीजों और अनन्य आर्थिक क्षेत्र की संपदाओं का संघ में निहित होना

things provided for permanent use : [s. 8, T.P. Act] स्थायी उपयोग के लिए उपबंधित चीजें

things, usual course of : [s. 73, Indian Contract Act] घटनाओं का प्रायिक अनुक्रम

third degree treatment : अत्यंत क्रूर व्यवहार

third party : 1. the person, who is not a party to a contract of agreement or any matter in which the actual parties are concerned [ss. 2(d) and 27, Indian Partnership Act] परव्यक्ति ; अन्य व्यक्ति ; 2. a party numbered as third [s. 60A, T.P. Act] तृतीय पक्षकार

third person : 1. one who is a stranger to transaction, instrument or proceeding [s. 60, T.P. Act] अन्य व्यक्ति ; [s. 182, Indian Contract Act] परव्यक्ति ; 2. one who is numbered as third [s. 132, Indian Contract Act] तृतीय व्यक्ति ; तीसरा व्यक्ति

third State : State other than the covenanting इतर राज्य

this clause shall remain and shall be deemed always to have remained in force : यह खंड प्रवृत्त रहेगा और सदैव प्रवृत्त रहा समझा जाएगा

thorough fare : a public way or street [s. 30(1), Police Act, 1861] आम रास्ता

thought : [preamble, Const.] विचार

threat : 1. declaration of one's purpose or intention to work injury to the person, property or right of another with a view to restraining such person's freedom of action [s. 24, Indian Evidence Act] धमकी ; 2. a source of danger आशंका

threaten : to intimidate by threats [s. 15, Indian Contract Act] धमकी देना

threaten to commit : [s. 18, Indian Trusts Act] करने की धमकी देना

threaten with an outbreak : [s. 2(1), Epidemic Diseases Act] प्रकोप होने की आशंका होना

threatening language : [s. 40(b), Army Act] धमकी भरी भाषा

threatening manner : [s. 118(a)(ii), Cantonments Act] धमकाने वाली रीति

threatening words : [s. 118(a)(ii), Cantonments Act] धमकी भरे शब्द

threats are unjustifiable : [s. 120(1), Trade and Merchandise Marks Act] धमकियां न्यायोचित नहीं हैं

threats to the peace : [ch. viii, hdg, Charter of the United Nations] शांति के लिए संकट

three places where they occur, for the words "...", at : [s. 10(10AA)(ii), 4th prov., Income-tax Act] "....." शब्दों के स्थान पर उन तीन स्थानों पर जहां वे आते हैं

threshing floor : a place where harvested crops are threshed खलिहान

threshold : limit [annex on Chemicals, B. Schedule of Chemicals, Chemical Weapons Convention Act] सीमा

throng : [s. 29(c)(iii), Delhi Police Act] भीड़ से भर जाना

through : by the instrumentality of [Or. 16, r. 16(2), C.P.C.] मार्फत ; [s. 3(5), General Clauses Act] के माध्यम से

through bill of lading : [s. 2(4), Indian Stamp Act] पारगामी वहन-पत्र

through its own officers : अपने आफिसरों की मार्फत/के द्वारा ; अपने अधिकारियों की मार्फत/के द्वारा

through officers subordinate to him : [art. 154(1), Const.] अपने अधीनस्थ अधिकारियों के द्वारा

through proper channel : [Or. 27, r. 5, C.P.C.] उचित प्रणाली से

through rate : [s. 27(4)(a), Indian Railways Act] पारगामी रेट

through the court : [Or. 16, r. 16(2), C.P.C.] न्यायालय की मार्फत

through traffic : [s. 3(12), Indian Railways Act] पारगामी यातायात

throughout : [art. 19(1)(d), Const.] सर्वत्र

throughout the territory : [art. 44, Const.] समस्त राज्यक्षेत्र में

throwing into the common stock of the family : [s. 64(2), Income-tax Act] कुटुंब की सम्मिलित संपत्ति में मिलाकर

throwing slops into the drains : [sch., item 12, Fort William Act] नालियों में धोवन-जूटन फेंकना

thrown overboard : [s. 115(1)(b), Customs Act] बाहर फेंका गया

thug : [s. 310, I.P.C.] ठग

ticket : a slip usually of paper or cardboard, bearing the evidence of the holder's title to some service or privilege, to which it admits him [s. 106, ill. (b), Indian Evidence Act] टिकट

Ticket Collector : टिकट कलक्टर

ticket counter : 1. टिकट गणक ; 2. टिकट खिड़की

ticket cutting machine operator : टिकट कर्तत्रि मशीन प्रचालक

ticket inspector : टिकट निरीक्षक

ticket printer : टिकट मुद्रक

tidal : [s. 7, expln., Indian Easements Act] ज्वारीय

tidal and inland water : [s. 3(2)(2), Defence and Internal Security of India Act] ज्वारीय या अंतर्देशीय जल

tidal river : [s. 111(c), Customs Act] ज्वारीय नदी

tidal waters : [s. 2(j)(v), *Water (Prevention and Control of Pollution) Act*] ज्वारीय जल

tideless : [s. 7, *expln., Indian Easements Act*] ज्वार-रहित

tie-in-arrangement : [s. 3(4), *expln. (a), Competition Act*] इन्तजाम करने में सहबद्धता

tiers : [s. 11B, *expln.(i), Tobacco Board Act*] सोपान

ties : a bond that constrains or restrains; connecting link [s. 12, *Hindu Adoptions and Maintenance Act*] बंधन

till : 1. a money box etc. in a shop or bank in which cash for daily transaction is temporarily kept [s. 144, *ill. (a), Indian Evidence Act*] गल्ला ; 2. to the time of ; to तक ; पर्यंत

till the offender has effected his retreat : [s. 105, *I.P.C.*] अपराधी के पहुंच से बाहर हो जाने तक

timber : wood meant for building or such like use [s. 3, *T.P. Act*] काष्ठ

timber examiner : काष्ठ परीक्षक ; इमारती लकड़ी परीक्षक

time : the measure of duration; a space or extent of time समय ; काल

time and place : [art. 85(1), *Const.*] समय और स्थान

time-barred : right barred on account of non-action for the period prescribed under the law of limitation समय-वर्जित ; काल-वर्जित ; कालातीत

time-barred claim : कालातीत दावा ; समय-वर्जित दावा

time-barred, hopelessly : desparately barred by time नितान्त समय-वर्जित

time bound action plan : [s. 8(a), *National Commission for Safai Karamcharis Act*] समयबद्ध कार्य योजना

time, considerable : [s. 293(1)(c), *Companies Act*] पर्याप्त समय

time, continuous running of : समय का निरंतर चलते रहना

time deposits, cumulative : [s. 10(15)(ii), *Income-tax Act*] सावधिक संचयी जमा

time, division of : [s. 340(1), *Indian Succession Act*] समय का अंतराल

time fixed : [s. 56, *ill. (b), Indian Contract Act*] नियत समय

time from which period begins to run : वह समय, जबसे काल चलना आरंभ होता है

Time Keeper : टाइम कीपर

time limit for notice : [s. 149(1), *Income-tax Act*] सूचना के लिए समय की परिसीमा

time limit for registration : [s. 11, *prov., Cardamom Act*] रजिस्ट्रीकरण के लिए नियत समय की परिसीमा

time limited by law : the period fixed by law after which an action will not lie in any court or before any authority [Or. 22, r. 3(2), *C.P.C.*] विधि द्वारा परिसीमित समय

time necessary for journey : [art. 22(2), *Const.*] यात्रा के लिए आवश्यक समय

time of action : [s. 34(d), *Navy Act*] संघर्ष का समय

time of commission of the act of insolvency : [s. 51(a), *Presidency-towns Insolvency Act*] दिवालियापन के कार्य के करने का समय

time of credit : [s. 197(1)(a), *Income-tax Act*] जमा करने का समय

time of holding election to fill vacancy in the office of President and the term of office of person elected to fill casual vacancy : [art. 62, *margin, Const.*] राष्ट्रपति के पद में रिक्ति को भरने के लिए निर्वाचन करने का समय और आकस्मिक रिक्ति को भरने के लिए निर्वाचित व्यक्ति की पदावधि

time of holding election to fill vacancy in the office of Vice-President and the term of office of person elected to fill casual vacancy : [art. 68, *margin, Const.*] उपराष्ट्रपति के पद में रिक्ति को भरने के लिए निर्वाचन करने का समय और आकस्मिक रिक्ति को भरने के लिए निर्वाचित व्यक्ति की पदावधि

time of payment : [s. 19(1)(a), *Income-tax Act*] संचाय का समय

time of presentation : उपस्थापित करने का समय

time office : समय कार्यालय

time or piece work : [s. 530(1)(b), *Companies Act*] कालानुपाती या मात्रानुपाती काम

time policy : [s. 27(1)(2), *Marine Insurance Act*] समय पालिसी

time rate : [ss. 3(2)(a), and 17, *Minimum Wages Act*] कालानुपाती दर

time rate basis : [s. 31(1), *Plantations Labour Act*] कालानुपाती दर के आधार पर

time rate system : कालानुपाती दर पद्धति

time scale : [s. 7, *expln. (2)(ii), Payment of Wages Act*] काल-वेतनमाल ; वेतनमान

time scale clerk : समयमान लिपिक

time scale of pay : समय वेतनमान

time schedule : समय अनुसूची ; निश्चित समय ; [pt. v, *item 78(a), Chemical Weapons Convention Act*] समय-सूची

time stamp : समय मुहर

time table : [s. 65, *Indian Railways Act*] समय-सारणी

time table clerk : समय सारणी लिपिक

time table inspector : समय सारणी निरीक्षक

time to time, from : [art. 105(3), *Const.*] समय-समय पर

time will run against them all : [s. 7, *Limitation Act*] उन सबके विरुद्ध समय का चलना आरंभ हो जाएगा

time, without specifying : [s. 19, *T.P. Act*] समय विनिर्दिष्ट किए बिना

time work : [s. 3(2)(a), *Minimum Wages Act*] कालानुपाती काम

timely : occurring or appearing in good time [s. 72(e), *prov., T.P. Act*] यथासमय ; ठीक समय में

timely completion : [art. 119, *Const.*] समय के भीतर पूरा करना

Tin and Coppersmith : टीन-ताम्रकार

tin bar : [s. 14(iv)(iii), *Central Sales Tax Act*] टिन का सरिया

tincture : an alcoholic solution of a drug टिंक्चर

tindal : [s. 3(50), *Merchant Shipping Act*] टिंडल

Tinsmith : टीनकार

tissue or lace : [2nd sch., *item (i), Indian Railways Act*] टिशु या लेस

title : 1. a legal right (Particularly to the possession of property) [s. 41, *Indian Evidence Act*] हक ; 2. a description ; name; a distinctive appellation or designation [s. 5(1)(c), *Trade Unions Act*] अभिधान ; पदनाम ; 3. an appellation of dignity, honour, distinction or pre-eminence attached on a hereditary or acquired basis [s. 2(1), *Registration Act and art. 18(1), Const.*] उपाधि ; [s. 303, *expln. (2), Companies Act*] अभिनाम ; 4. the name of a book, poem, table picture or a section in a law book [s. 7(c), *Indian Standards Institution (Certification Marks) Act*] शीर्षक

title adverse to the title of someone : [s. 34, *expln., Specific Relief Act*] किसी व्यक्ति के हक के प्रतिकूल हक

title deed : a deed or document containing or constituting evidence of title [s. 130, *Indian Evidence Act*] हक विलेख

title deeds, deposit of : [s. 58(f), *T.P. Act*] हक विलेखों का निक्षेप

title, official : [s. 76, *Indian Evidence Act*] पदाभिधान

title or interest : [sch., II, pt. 1, *item 12(c), Companies Act*] हक या हित

title page : [s. 16(2), *Registration Act*] मुख्य पृष्ठ

title, representative : [pt. VIII, *heading, Indian Succession Act*] प्रतिनिधि-हक

title, short : [s. 1, *Indian Evidence Act*] संक्षिप्त नाम

title to his credit : [sch. 1, table A, interpretation 25(1), Companies Act] उसके हित पर हक

title to the goods : [s. 166, Indian Contract Act] माल पर हक

title to the trade mark : [s. 44(2), Trade and Merchandise Marks Act] व्यापार चिह्न का हक

to another : [s. 2(a), Indian Contract Act] अन्य को

to attend to : [s. 5(1)(l), Indian Dock Labourers Act] देखरेख करना

to be at large : [s. 11, Indian Lunacy Act] स्वच्छन्द रहना ; [s. 130, I.P.C.] यथेच्छ विचरण करना

to be calculated to deceive : [s. 6(a), Official Secrets Act] इस प्रकार बनाया गया कि धोखा हो सकता है

to be disinterred : [s. 11, Coroners Act] खोद कर निकाला जाना

to be dispaupred : निरकिंचन करने के लिए

to be heard in public : [s. 37(3)(a)(ii), Copyright Act] सार्वजनिक रूप से सुनवाए जाने के लिए

to be in practice : [s. 2(2), Cost and Works Accountants Act] व्यवसाय करते हुए ; [s. 2(2), Chartered Accountants Act] व्यवसाय-रत ; [s. 2(2), Actuaries Act] व्यवसायरत

to be paid : [s. 24(6), Apprentices Act] संदत्त की जाने वाली ; देय ; संदेय

to be readily accessible : [s. 19, Contract Labour (Regulation and Abolition) Act] तुरंत पहुंच होना

to be struck out : [Or. 6, r. 16, C.P.C.] काट दिया जाना

to be written up : अद्यतन करना

to capitalise : [sch. 1, table A, interpretation 96(1)(a), Companies Act] पूंजीकरण

to censure : परिनिन्दा करना

to condemn : तिरस्कृत करना ; निन्दा करना

to create a market : [s. 294AA(1), Companies Act] बाजार पैदा करना

to date : अब तक

to defray the cost : [2nd sch., item. 25(1), Income-tax Act] खर्च उठाने के लिए

to deprave and corrupt persons : [s. 3(c), Dramatic Performances Act] व्यक्तियों का दुराचारित और भ्रष्ट होना

to discharge his eavesdroppings : [s. 38, ill., Indian Easements Act] अपनी ओलती से पानी गिराना

to do or forbear to do any official act : [s. 163, I.P.C.] कोई पदीय कार्य करना या करने से प्रविरत रहना

to draw and endorse any cheque : [s. 2(26), prov., Companies Act] कोई चैक लिखना और पृष्ठांकित करना

to earn his livelihood : [s. 33(1)(c), Estate Duty Act] अपनी जीविका उपार्जित करना

to effect any insurance : [s. 198(4), expln. (d), Companies Act] बीमा कराने के लिए

to engage an advocate : अधिवक्ता की सेवाएं लेना

to examine the scope and ambit : व्याप्ति और परिधि की छानबीन करना

to exonerate absence : [s. 9(2)(b), Food Corporations Act] अनुपस्थिति की माफी के लिए

to fill the office : [s. 2(j), Presidential and Vice-Presidential Elections Act] पद के भरे जाने के लिए ; पद को भरने के लिए

to guard against loss : [s. 43(5)(a), Income-tax Act] हानि से बचने के लिए

to have recourse to the protection of the public authorities : [s. 99, I.P.C.] लोक प्राधिकारियों की सहायता प्राप्त करना

to identify : [s. 21(1), Registration Act] पहचान के लिए

to indemnify, to secure against loss, damage etc : हानि, नुकसान आदि की क्षतिपूर्ति करने का वचनबंध करना

to invite or cause to be invited : आमंत्रित करने के लिए या करवाने के लिए

to join any ship : [s. 73, Navy Act] किसी पोत पर के कर्तव्य ग्रहण के लिए

to let from year to year : [s. 23(1), Income-tax Act] वर्षानुवर्ष किराए पर दिया जाना

to make a party : [s. 114, Trade and Merchandise Marks Act] पक्षकार बनाना

to make and do such appearances : [Or. 3, r. 2(a), C.P.C.] ऐसी उपसंजातियां करने के लिए

to made good : भरपाई करना

to make his knowledge public : [s. 8, ill., Indian Evidence Act] अपनी इस जानकारी को लोकविदित करना

to make justification : [s. 43, ill., Indian Evidence Act] न्यायोचित साबित करना

to prevent the outbreak of such disease or the spread thereof : [s. 2A, Epidemic Diseases Act] उस रोग के प्रकोप या प्रसार को रोकने के लिए

to produce a practical effect : [s. 4(1)(a), Explosives Act] व्यावहारिक प्रभाव उत्पन्न करना

to public view : [s. 118(a)(vi), Cantonments Act] सबको दिखने वाले रूप में

to question : [s. 13(3), Press Council Act] प्रश्नगत करना

to quit : [s. 479, Companies Act] छोड़ना

to read in evidence : साक्ष्य में ग्रहण करना

to read with : के साथ पठित

to recall to naval service : [s. 14(4), Navy Act] नौसैनिक सेवा में पुनः बुला लिया जाना

to receive evidence : [s. 33(1), Indian Stamp Act] साक्ष्य लेना

to seek : चाहना ; मांग करना

to sit on a Court Martial : [s. 97(9), Navy Act] सेना न्यायालय में सदस्य के तौर पर बैठने के लिए

to such an extent : [s. 58(1)(a), Representation of the People Act, 1951] इस विस्तार तक

to sue and be sued for certain wrongs : [long title, Legal Representatives Suits Act] कुछ दोषों के लिए वाद लाने और वाद लाए जाने के लिए

to that effect : [Or. 7, r. 1(d), C.P.C.] तदर्थक ; उस प्रभाव का ; उस भाव का ; उस आशय का

to that end : [s. 92(3)(c), C.P.C.] उस उद्देश्य से

to the best of his ability : [s. 60(b), Delhi Police Act] अपने संपूर्ण सामर्थ्य के अनुसार

to the best of his belief : [s. 194, prov., Income-tax Act] उसके सर्वोत्तम विश्वास के अनुसार ; उसके सर्वोत्तम विश्वासानुसार

to the best of his judgment : [s. 144(c), Income-tax Act] अपनी सर्वोत्तम विवेकबुद्धि के अनुसार ; अपने श्रेष्ठ निर्णय के अनुसार

to the best of his knowledge : [s. 64(e), Mines Act] उसकी सर्वोत्तम जानकारी के अनुसार

to the best of his power : [s. 18(2), Mines Act] अपनी शक्ति भर ; [s. 234(2), Companies Act] अपनी श्रेष्ठतम शक्ति के अनुसार

to the best of my judgment : [sch., State Agricultural Credit Corporations Act] अपनी पूर्ण विवेकबुद्धि ; [sch., Industrial Finance Corporation Act] अपनी सर्वोत्तम विवेकबुद्धि

to the extent : [s. 28, Indian Contract Act] उस विस्तार तक

to the extent and in the manner : [s. 7, T.P. Act] उतने विस्तार तक और उसी प्रकार से

to the extent of : [s. 50(2), C.P.C.] उस परिमाण तक ; उस विस्तार तक

to the fullest extent possible : [preamble, Metal Corporation of India (Acquisition of Undertaking) Act] संभवनीय पूर्णतम मात्रा में

to the prejudice of : [s. 15, Indian Contract Act] पर प्रतिकूल प्रभाव डालने के लिए ; के हितों के प्रतिकूल

to the satisfaction of : [s. 29(d), Industrial Finance Corporation Act] के सामाधानप्रद रूप में ; [s. 7(6), Dakshina Bharat Hindi Prachar Sabha Act] का समाधान करने वाली

to utilise a broadcast : [s. 38, Copyright Act] किसी प्रसारण के उपयोग के लिए

to which he is subject, according to law : [s. 11, Indian Contract Act] उस विधि के अनुसार जिसके वह अध्यक्षीन है

to write back : प्रतिलेखन

to write down : अवलेखन

to write off : अपलेखन

tobacco : [1st sch., form No. C, item 6, Motor Vehicles Act] तंबाकू

tobacco seedling : [s. 10A(1), expln., Tobacco Board Act] तम्बाकू की पौध उगाना

together : इकट्ठा ; एक साथ

toilet : [s. 21(k), Medicinal and Toilet Preparations (Excise Duties) Act] प्रसाधन

toilet preparations : [sch. I, item 13(1)(v), Employees' Provident Funds and Miscellaneous Provisions Act] प्रसाधन निर्मितियां

token : something that serves to indicate a fact, event, object, feeling etc., a symbol [s. 171, I.P.C. and s. 42, Mines Act] टोकन ; संकेत ; प्रमाण ; प्रतीक ; परिणाम ; स्वरूप

token damages : नाममात्र की नुकसानी

token grant : सांकेतिक अनुदान

token strike : सांकेतिक हड़ताल

tolerance : [s. 2(c), Medicinal and Toilet Preparations (Excise Duties) Act] सह्यता ; सहनशीलता ; सहन

tolerance limits of pollution, permissible : [s. 17(1)(k), Water (Prevention and Control of Pollution) Act] अनुज्ञेय प्रदूषण की सहन सीमा

toll clerk : पथकर लिपिक

Toll Collector : पथकर संग्राहक ; पथकर कलक्टर

toll-gate : [s. 7, Indian Tolls Act, 1851] पथकर द्वार

toll plaza : [s. 206 (1C), Income-tax Act] पथकर स्थान

tolls : [s. 8, Metal Tokens Act] पथकर

tolls of any description : [s. 2(15)(c), Indian Stamp Act] किसी प्रकार का पथकर

tolls on bridges : पुलों के पथकर

tolls on passengers : [s. 33(c), Manipur (Hill Areas) District Councils Act] यात्रियों पर पथकर

tom-tom : [s. 28(o), Delhi Police Act] घंटा बजाना

tomb stone : a stone or slab standing or laid over grave usually with epitaph [s. 32(6), Indian Evidence Act] समाधिप्रस्तर ; समाधि का पत्थर

tonnage income : [s. 115V(j), Income-tax Act] टनभार आय

tonnage of any vessel : किसी जलयान का टनभार

tonnage schedule : [sch., pt. 1, item 21, Commercial Documents Evidence Act] टनभार अनुसूची

tonnage tax activities : [s. 115V(k), Income-tax Act] टनभार कर क्रियाकलाप

tonnage tax company : [s. 115V(l), Income-tax Act] टनभार कर कंपनी

tonnage tax reserve account : [s. 115VT, Income-tax Act] टनभार कर आरक्षित खाता

tonnage tax scheme : [s. 115V(m), Income-tax Act] टनभार कर स्कीम

too nearly resembles : [s. 20(2), Companies Act] अति सदृश है

tool alloy steel : [s. 14(c)(v), Central Sales Tax Act] औजारी मिश्र इस्पात

tool checker : औजार पड़तालकर्ता

tool down strike : औजार रोक हड़ताल

tool fitter : औजार फिटर

tool keeper : औजार रक्षक

tool maker : औजार बनाने वाला

tool room gunner : औजार कक्ष गनर

tools : [s. 98, ill., Indian Evidence Act] औजार

tools of artisan : [s. 60(1), prov. (b), C.P.C.] शिल्पी के औजार

tools or implements : [s. 35(c)(1)(b)(i); Income-tax Act] औजार या उपकरण

Topman : टापमेन

top mast : मस्तूल शीर्ष

top priority : परम अग्रता ; परम पूर्वता ; परम पूर्विकता ; परम प्राथमिकता

top secret : परम गुप्त

topass : टोपस

topaz : [7th sch., pt. B, item 1, Income-tax Act] पुखराज

topic : विषय

topics, current : [s. 52(m), Copyright Act] सामयिक विषय

topography : a detailed study, description or features of a limited area [s. 33A(8), Income-tax Act] स्थलाकृति

torpedo : a bomb, cartridge, case of explosives or detonator of various kinds used in warfare etc. [s. 2(5), Official Secrets Act] तारपीडो

torrents : a rushing stream [s. 35(c)(ii), Indian Forest Act] वेगधारा

tort : a civil wrong independent of contract [s. 2(m), Limitation Act] अपकृत्य

tort, continuing : [s. 22, Limitation Act] चालू रहने वाला अपकृत्य

tort-feasor : a wrong doer, one who commits or is guilty of a tort अपकृत्यकर्ता

tortuous act : [s. 8(2), Trade Unions Act] अपकृत्य

torture : the infliction of excruciating pain [s. 330, ill. (a), I.P.C.] यातना ; यंत्रणा ; [s. 9, Stage Carriage Act] यंत्रणा देना/यातना देना

total absence of sight : [s. 2(b)(i), Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act] दृष्टि का पूर्ण अभाव

total amount of income : [s. 2(45), Income-tax Act] आय की कुल रकम

total blindness : [s. 80U, prov. (a), Income-tax Act] पूर्ण अंधापन

total disablement : [s. 2(1)(l), Workmen's Compensation Act] पूर्ण निःशक्तता

total full time earning : [s. 21(3), expln., Beedi and Cigar Workers (Conditions of Employment) Act] कुल पूर्णकालिक उपार्जन

total income : [s. 2(45), Income-tax Act] कुल आय

total membership : [art. 124(4), Const.] कुल सदस्य संख्या

total monthly emoluments : [s. 60(1), expln. 2, C.P.C.] समस्त मासिक उपलब्धियां ; कुल मासिक उपलब्धियां

total nominal value : [s. 193(iii), Income-tax Act] कुल अंकित मूल्य

total or partial partition : [s. 47(i), Income-tax Act] पूर्ण या आंशिक विभाजन

total period : [s. 60(i), 2nd prov., C.P.C.] कुल कालावधि ; कुल अवधि

total voting power : [s. 2(3)(a), Companies Act] कुल मत-शक्ति ; [s. 45, prov., Gift-tax Act] कुल मतदान शक्ति

total wage bill : [s. 73A(3), *Employees' State Insurance Act*] कुल मजदूरी का बिल

totally blind : [s. 80U, *Income-tax Act*] पूर्णतः अंधा

totally fails of the intended purpose : [s. 49(d)(5), *Indian Stamp Act*] आशयित प्रयोजन के लिए पूर्णतः निष्प्रभावी हो जाती है

touching his proceedings : [Or. 5, r. 19, *C.P.C.*] उसकी कार्यवाहियों की बाबत

touching that subject : [s. 179, *L.P.C.*] उस विषय के बारे में

touching the discharge of such trust : [s. 405, *L.P.C.*] ऐसे न्यास के निर्वहन के बारे में

touching the matters : [s. 10, *Public Gambling Act*] विषयों से संबंधित

tour : [s. 6(1)(b), *Salaries and Allowances of Ministers Act*] दौरा ; पर्यटन

tour diary : दौरा डायरी

tour operator : [s. 65(115), *Finance Act, 1994*] पर्यटन प्रचालक

tour programme : दौरा कार्यक्रम

Tour Publicity Officer : दौरा प्रचार अधिकारी

tour report : दौरा रिपोर्ट

tourist : [s. 10(1), *expln., Arms Act*] पर्यटक

tourist car : पर्यटन-यान

tourist guide : पर्यटक परिदर्शक

tourist importance : [s. 8J(6)(c), *Income-tax Act*] पर्यटक महत्व

tourist lodge : पर्यटक भवन

Tourist Officer : पर्यटन अधिकारी

tourist traffic : पर्यटक यातायात

tout : one who looks out for custom in an obstructive way; one who solicits clients for an advocate दलाल ; टाउट

tout or pimp : [s. 4(2)(c), *Immoral Traffic (Prevention) Act*] दलाल या कुटना

towage : the action of pulling or dragging (such as a boat on water) [s. 140(1), *C.P.C.*] अनुकर्षण

toward medical treatment : [s. 4(1)(d), *expln., Workmen's Compensation Act*] चिकित्सा लेखे ; चिकित्सा हेतु

towing aircraft : [s. 64(b), *Air Force Act*] अनुकर्षण वायुयान

towing of vessels : [s. 52(2)(h), *Inland Vessels Act*] जलयानों का अनुकर्षण

town : an assemblage of buildings, public or private, larger than a village, and having more complete and independent local government [s. 8, *C.P.C.*] नगर ; शहर

Town and Country Planner : नगर और ग्राम योजनाकार

Town and Village Planner : नगर और ग्राम योजनाकार

Town Area Committee : [s. 2(1)(c), *prov. (ii)(A), Income-tax Act*] शहर क्षेत्र समिति

town, city and : नगर और नगरी

Town Committee : [s. 2(1)(c), *prov. (ii)(A), Income-tax Act*] शहर समिति

Town Planner : नगर योजनाकार

township : [sch. I, 13(3), *Urban Land (Ceiling and Regulation) Act*] नगरी

toxic : [sch., entry 16, *Factories Act*] विषैली

toxicologist : a person, who deals with the science that treats the origin, nature, properties etc. of poison [s. 4(3)(xvi), *Insecticides Act*] विष विज्ञानी

toxine : [2nd sch., *Drugs and Cosmetics Act*] टाक्सिन

toxids : [2nd sch., *Drugs and Cosmetics Act*] टाक्साइड

Tracer : अनुरेखक ; ट्रेसर

tracing : 1. [s. 68B(j), *Narcotic Drugs and Psychotropic Substances Act*] पता लगाना ; 2. [s. 58B(g), *Wild Life*

(*Protection Act*) पता लगाना

track : [s. 41, *Punjab Laws Act*] खोज ; खोज चिह्न

Track Supply Depot Superintendent : रेलपथ पूर्ति डिपो अधीक्षक

Track Supply Officer : रेलपथ पूर्ति अधीक्षक ; पथ पूर्ति अधीक्षक

tracker : [s. 41, *Punjab Laws Act*] खोजी

tract : a precise, defined or definable area [s. 1(2), *Registration Act*] भू-भाग ; [s. 80QQ(3), *Income-tax Act*] ट्रेक्ट

Traction Inspector (sub-station) : कर्षण निरीक्षक (उप-स्टेशन)

Traction Power and Traction Controller : कर्षण शक्ति तथा कर्षण नियंत्रक

Traction Power Controller : कर्षण शक्ति नियंत्रक

Traction Superintendent : कर्षण अधीक्षक

traction system : कर्षण पद्धति

Traction Train Examiner : कर्षण गाड़ी परीक्षक

tractor driver : ट्रैक्टर ड्राइवर

tracts of country : [s. 1(2), *Registration Act*] देश के भू-भाग

trade : the business of buying and selling or bartering commodities [s. 27, *Indian Contract Act and art. 19(1)(g), Const.*] व्यापार ; [s. 2(g), *Trade Unions Act*] व्यवसाय

trade agency : व्यापार अभिकरण

trade agent : व्यापार अभिकर्ता

trade agreement : व्यापार करार

trade book : व्यापार पुस्तक ; व्यापार बही

trade card : a card containing a short description as to the composition, date of manufacture, manufacturer's name or any information, instruction or notice regarding any commodity which is affixed or attached or given with the things sold by the manufacturer or dealer [Ist. sch., *App. F, form No. 8, C.P.C.*] व्यापार कार्ड

trade centre : व्यापार केंद्र

trade certificate, national : राष्ट्रीय व्यवसाय प्रमाणपत्र

trade charges account : व्यापार प्रभार लेखा

trade, commerce and intercourse : [art. 301, *Const.*] व्यापार, वाणिज्य और समागम

Trade Commissioner : [s. 10(6)(vi), *Income-tax Act*] व्यापार आयुक्त

trade description : [s. 2(1)(f)(5), *Trade and Merchandise Marks Act*] पण्य विवरण

trade discount : व्यापार बट्टा

trade dispute : [s. 2(g), *Trade Unions Act*] व्यवसाय विवाद

trade effluent : [s. 2(e), *Water (Prevention and Control of Pollution) Act*] व्यवसायिक बहिःस्राव

trade expenses account : व्यापार खर्च लेखा

trade group : व्यापार वर्ग

trade investment : [sch. VI, pt. 1, note (1), *Companies Act*] व्यापारिक विनिधान

trade mark : a mark (now one secured by legal registration) used by a manufacturer or trader to distinguish his goods from the goods of other concerns [Ist sch., *app. A(4), No. 9, C.P.C.*] व्यापार चिह्न (ट्रेड मार्क)

trade marks, identical : [s. 54(1), *Trade and Merchandise Marks Act*] तदरूप व्यापार चिह्न

trade marks registry : [s. 2(2)(e), *Trade and Merchandise Marks Act*] व्यापार चिह्न रजिस्ट्री

trade name : a name or style by which the trade is carried on [s. 16(1), *prov., Sale of Goods Act*] व्यापार नाम

trade or business : [s. 27, *Indian Contract Act*] व्यापार या कारबार

trade promotion, publicity and research : व्यापारिक संबर्धन, प्रचार और अनुसंधान

trade test : [s. 6(a), Apprentices Act] व्यावसायिक परीक्षण

trade union : [s. 2(h), Trade Unions Act] व्यवसाय संघ ; ट्रेड यूनियन

Trade Union, Industrial and Labour Disputes : व्यवसाय संघ, उद्योग और श्रम विवाद

trade use of the trade mark : [s. 26(a), Trade and Merchandise Marks Act] व्यापार चिह्न का व्यापार उपयोग

trader : one whose business is to trade or commerce, or who is engaged in trading [s. 17, ill. (d), Indian Contract Act] व्यापारी

tradesman : one whose business is trade [s. 70, ill.(a), Indian Contract Act] व्यापारी

trading account, comparative : तुलनात्मक व्यापार

trading and manufacturing account : व्यापार तथा विनिर्माण लेखा

trading company : [s. 104(1)(b), Income-tax Act] व्यापारी कंपनी

trading concern : [sch. 6, pt. II, item 3(ii)(b), Companies Act] व्यापारिक समुत्थान

trading corporation : [s. 2(49), Companies Act] व्यापारिक निगम

trading liability : [s. 41(1), Income-tax Act] व्यापार संबंधी दायित्व

trading operations : [preamble, Government Trading Taxation Act] व्यापार कार्य

trading or commercial transactions : [s. 18A(a), Foreign Exchange Regulation Act] व्यापारिक या वाणिज्यिक संव्यवहार

tradition : [s. 5(xvi)(b), prov., Gift-tax Act] परंपरा

traditional element : परंपरागत तत्व ; पारंपरिक तत्व

traffic : 1. illegal or disreputable business or activity [s. 371, I.P.C.] दुर्व्यापार ; 2. the passing to and fro of persons or of vehicles etc. along routes of transport यातायात

Traffic Accounts Officer : यातायात लेखा अधिकारी

traffic, coaching : [r. 2(m), Red Tariff No. 19] कोचिंग यातायात

traffic, contraband : विनिषिद्ध दुर्व्यापार

traffic in human beings : [art. 23(1), Const.] मानव का दुर्व्यापार

Traffic Manager : यातायात प्रबंधक

Traffic Manager, Divisional : प्रभागीय यातायात प्रबंधक

traffic passing over railways in India : [s. 76E, Indian Railways Act] भारत में रेलों पर गुजरने वाला यातायात

traffic police : यातायात पुलिस

traffic signaller : यातायात सिगनलर

traffic signs : [s. 2(31), Motor Vehicles Act] यातायात संकेत

traffic, telegraph : तार यातायात

trafficking in trade marks : [s. 48(1), Trade and Merchandise Marks Act] व्यापार चिह्नों में दुर्व्यापार

trafficking of person : [s. 370, I.P.C.] व्यक्ति का दुर्व्यापार

trailer pump driver : ट्रेलर पंप चालक

trailer pump operator : ट्रेलर पंप प्रचालक

train : [s. 64(1), Indian Railways Act] रेलगाड़ी

train clerk : गाड़ी लिपिक

train controller : गाड़ी नियंत्रक

train despatcher : गाड़ी प्रेषक

train engine examiner : गाड़ी इंजन परीक्षक

train examiner : गाड़ी परीक्षक

train indicator recorder : गाड़ी संकेतक अभिलेखक

train inspector : गाड़ी निरीक्षक

train lighting inspector : गाड़ी प्रकाश निरीक्षक

train recorder : गाड़ी अभिलेखक

train starter : गाड़ी प्रवर्तक

trainee : [s. 2(d)(ii), Coal Mines Provident Fund and Miscellaneous Provisions Act] प्रशिक्षणार्थी

trainer : प्रशिक्षक

training : प्रशिक्षण

training and educational facilities committee : [s. 17(2), Cost and Works Accountants Act] प्रशिक्षण और शैक्षिक सुविधा समिति

training below the degree level : [s. 2(u), Delhi School Education Act] उपाधि के स्तर के नीचे का प्रशिक्षण

training commander : प्रशिक्षण कमांडर

training division : प्रशिक्षण प्रभाग

training in gynaecology and obstetrics : [s. 2(d), Medical Termination of Pregnancy Act] स्त्री रोग विज्ञान और प्रसूति विज्ञान में प्रशिक्षण

training in the use of firearms : अग्न्यायुधों का उपयोग करने में प्रशिक्षण

training in vocational trades : [s. 2(1), Apprentices Act] व्यावसायिक प्रशिक्षण

training officer : प्रशिक्षण अधिकारी

training reserve : प्रशिक्षण आरक्षण

training within industry centre : उद्योगान्तर्गत प्रशिक्षण केंद्र ; अंतः उद्योग प्रशिक्षण केंद्र

training works : [s. 14(1)(c), Inland Waterways Authority of India Act] नियंत्रण संकर्म

traitorous or mutinous practice : [s. 43(f), Navy Act] गद्दारीयुक्त या विद्रोहात्मक आचार

traitorous practice : [s. 43(f), Navy Act] गद्दारीयुक्त आचार

traitorous words spoken : [s. 43(f), Navy Act] कहे गए गद्दारीयुक्त शब्द

traitorously : [s. 34(d), Navy Act] गद्दारीयुक्त रूप से

tram car : [s. 123, Indian Railways Act] ट्राम कार

tramway : [s. 12(1)(a), Indian Electricity Act] ट्राम पथ ; ट्राम

tramway service : [s. 2(ii)(a), Payment of Wages Act] ट्राम सेवा

tranquillity : the quality or state of being free from agitation or disturbance; being calm, placid, quiet, peaceful (of things or actions) [s. 505(b), I.P.C.] प्रशांति

tranquillity, public : [s. 505(b), I.P.C.] लोक प्रशांति

transaction : [s. 6, Indian Evidence Act and ss. 27 and 35, T.P. Act] संव्यवहार

transaction of business : [ss. 6(3) and 7(4), Industrial Development Bank of India Act] कार्य करना ; कारबार का संव्यवहार ; कार्य संचालन

transaction or series of acts : [Ist sch., Or. 1, r. 3, C.P.C.] संव्यवहार या कार्यों की आवली

transcribe : to make a copy of something in writing [s. 63, ill. (c), Indian Evidence Act] नकल तैयार करना ; [Or. 45, r. 7(1)(b), C.P.C.] अनुलिपि कराना ; प्रतिलेखन करना ; [s. 43(1), Registration Act] चढ़ा लेना ; लिख लेना ; उतारना

transcribed in the register of documents : [s. 62(1), Registration Act] दस्तावेजों के रजिस्टर में उतार लिया गया

Transcriber : प्रतिलेखक

transcript : a copy of any original writing or deed etc.; anything written from an original [s. 108, Navy Act] अनुलिपि

transcript in English : अंग्रेजी में की गई अनुलिपि

transcription : [s. 2(a)(iv), Copyright Act] प्रतिलेखन ; अनुलिपिकरण

transcription of the work : [s. 2(a)(iv), Copyright Act] कृति का प्रतिलेखन

transfer : 1. an act of the parties, or of the law, by which the title to property is conveyed from one person to another [s. 44, T.P. Act] अंतरण ; 2. to convey title or interest in property to another [s. 19(2)(g), Indian Partnership Act] अंतरित किया जाना ; 3. to transfer from one place to another स्थानांतरण करना

transfer, absolutely : [s. 7, T.P. Act] आत्यंतिक रूप से अंतरण करना; पूर्ण रूप से अंतरण करना

transfer adjustment : अंतरण समायोजन

transfer book : अंतरण बही; बही अंतरण

transfer by endorsement : [sch 1, item 62, Indian Stamp Act] पृष्ठांकन द्वारा अंतरण

transfer by ostensible owner : [s. 41, T.P. Act] दृश्यमान स्वामी द्वारा अंतरण

transfer, charged : [sch. 1, item 23, Indian Stamp Act] प्रभार लगने वाला अंतरण

transfer, conditional : [s. 25, T.P. Act] सशर्त अंतरण

transfer, confirm : [s. 26(4), Foreign Exchange Regulation Act] अंतरण पुष्ट करना

transfer contingent on happening of specified uncertain event : [s. 23, T.P. Act] अंतरण, जो विनिर्दिष्ट अनिश्चित घटना के घटित होने पर समाश्रित है; विनिर्दिष्ट घटना के होने पर समाश्रित अंतरण

transfer credit : अंतरण जमा

transfer debit : अंतरण नामे

transfer deed : अंतरण विलेख

transfer entry : अंतरण प्रविष्टि

transfer entry book : अंतरण प्रविष्टि पुस्तक

transfer fees : हस्तांतरण फीस; अंतरण फीस

transfer for benefit of unborn person : [s. 13, T.P. Act] अजात व्यक्ति के फायदे के लिए अंतरण

transfer for consideration, joint : [s. 45, T.P. Act] प्रतिफलार्थ संयुक्त अंतरण

transfer, fraudulent : [s. 53, T.P. Act] कपटपूर्ण अंतरण

transfer his office : [s. 343(1), Companies Act] अपने पद का अंतरण करना

transfer in perpetuity : a transfer for all times [s. 18, T.P. Act] शाश्वतिक अंतरण

transfer intervivos : [s. 2(d), Government Savings Certificates Act] जीवित व्यक्तियों के बीच अंतरण

transfer journal : अंतरण जर्नल

transfer ledger abstract : अंतरण खाता सार

transfer memorandum : अंतरण ज्ञापन

transfer of a Judge from one High Court to another : [art. 222, margin, Const.] किसी न्यायाधीश का एक उच्च न्यायालय से दूसरे उच्च न्यायालय को अंतरण

transfer of actionable claim : [s. 130, T.P. Act] अनुयोज्य दावे का अंतरण; वादयोग्य दावे का अंतरण

transfer of case : [s. 407(1)(c)(iv), Cr. P.C.] मामला अंतरित करना; मामले का अंतरण

transfer of certain cases : [art. 139A, margin, Const.] कुछ मामलों का अंतरण

transfer of certain cases to High Court : [art. 228, margin, Const.] कुछ मामलों का उच्च न्यायालय को अंतरण

transfer of charge : कार्यभार अंतरण

transfer of endorsement : [s. 20, Motor Vehicles Act] पृष्ठांकन का उतारा जाना

transfer of office by managing agent : [s. 343(1), Companies Act] प्रबंध अभिकर्ता द्वारा पद का अंतरण

transfer of property : [s. 5, T.P. Act] संपत्ति का अंतरण; [short title, T.P. Act] संपत्ति अंतरण

transfer of property may be made without writing : [s. 9, T.P. Act] संपत्ति का अंतरण लिखे बिना किया जा सकेगा

transfer of registry : [s. 19K, Inland Vessels Act] रजिस्ट्री का अंतरण

transfer of shares : [Or. 21, r. 79(3), C.P.C.] अंशों का अंतरण; शेयरों का अंतरण

transfer of the services : [s. 5(2), Metal Corporation of India (Acquisition of Undertaking) Act] सेवाओं का अंतरण

transfer orders : स्थानांतरण आदेश

transfer the right to the bill : [s. 30, ill., I.P.C.] विनिमयपत्र पर का अधिकार अंतरित करना

transfer to his own file : [s. 34, Presidency Small Cause Courts Act] अपनी फाइल पर अंतरित करना

transfer to public ownership : [ch. II, hdg., General Insurance Business (Nationalisation) Act] लोक स्वामित्व के अधीन किया जाना; लोक स्वामित्व को अंतरण

transfer transactions : अंतरण संव्यवहार

transfer, ulterior : [s. 28, T.P. Act] परतर अंतरण

transferable : [s. 42, Indian Trusts Act] अंतरणीय

transferable by endorsement : [preamble, Indian Bills of Lading Act] पृष्ठांकन से अंतरणीय

transferable interest : any interest which is assignable or negotiable [Or. 21, r. 14, C.P.C.] अंतरणीय हित

transferable property : property which is capable of being transferred [s. 7, T.P. Act] अंतरणीय संपत्ति

transferable specific delivery contract : अंतरणीय विनिर्दिष्ट माल परिदान संबिदा

transferee : one to whom a transfer is made [s. 48, T.P. Act] अंतरिती

transferee company : [s. 43(6), expln. 2, Income-tax Act] अंतरिती कंपनी

transferee for consideration and without notice : a person the transfer in whose favour is for consideration and who, at the time of the transfer, has no knowledge of any defect in the title of the transferor, such as any encumbrance or lien etc. [s. 39, T.P. Act] अंतरिती, जो संप्रतिफल है और जिसे सूचना नहीं है; बिना सूचना संप्रतिफल अंतरिती

transferee for value : one to whom a transfer is made for a valuable consideration [s. 19(b), Specific Relief Act] मूल्यार्थ अंतरिती

transferee pendente lite : [Or. 21, r. 102, C.P.C.] वादकालीन अंतरिती

transferee with notice : the person to whom a transfer is made where he has the knowledge or information of any previous charge, lien or encumbrance attached to the thing, transferred to him [Ist sch., app. A, form No. 33, hdg., C.P.C.] सूचना सहित अंतरिती

transferee without consideration : अप्रतिफल अंतरिती; प्रतिफल के बिना अंतरिती

transferee without notice : [s. 39, T.P. Act] अंतरिती, जिसे सूचना नहीं है; बिना सूचना अंतरिती

transferor : one who makes a transfer [s. 41, T.P. Act] अंतरक

transferor company : [s. 43(1), expln. 6, Income-tax Act] अंतरक कंपनी

transferred asset : [s. 11(1A)(ii), Income-tax Act] अंतरित आस्ति

transferred balance : [s. 7(ii), Income-tax Act] अंतरित अतिशेष

transferred by assignment in writing : [Or. 21, r. 16, C.P.C.] अंतरण लिखित समनुदेशन द्वारा हो गया है; लिखित समनुदेशन द्वारा अंतरित

transferred territories : [s. 2(i), Bihar and Uttar Pradesh (Alteration of Boundaries) Act] अंतरित राज्यक्षेत्र

transferring partner : one member of a partnership firm who is making over his share in the partnership to anybody [s. 29(1), Indian Partnership Act] अंतरक भागीदार

transfer to defraud revenue : [s. 34B, *Wealth-tax Act*] राजस्व के विषय में कपट वंचित करने के लिए अंतरण

transform : परिवर्तित करना ; परिवर्तन करना

transformer : [sch., item V(a), *Indian Electricity Act*] ट्रांसफार्मर

transformer houses : [s. 2(1)(ii), *Emergency Risks (Undertakings) Insurance Act*] ट्रांसफार्मर गृह

transformation : [s. 57(p), *Mines Act*] रूपांतरण

tranship or road van : [rule. No. 2(q), *Red Tariff No. 19*] यानांतरण या रोड यान

transhipment : 1. to transfer from one conveyance or line to another [s. 117(5), *Trade and Merchandise Marks Act*] यानांतरण; पोतांतरण; 2. [s. 23, *Narcotic Drugs and Psychotropic Substances Act*] यानांतरण

transhipment clerk : यानांतरण लिपिक

transhipper : पोतांतरक

transient cause : [s. 20(1), *International Airports Authority Act*] अस्थायी कारण

transit : the passage or carriage of persons or goods from one place to another [s. 52, *Sale of Goods Act*] अभिवहन

transit accommodation : [s. 5A(1), *Salary, Allowances and Pension of Members of Parliament Act*] मार्गस्थ वास-सुविधा

transit camps : [IIIrd sch., art. 20, *Geneva Conventions Act*] यात्रा कैंप

transit clerk : परिवहन लिपिक ; अभिवहन लिपिक

transit, course of : अभिवहन का अनुक्रम

transit duty : संक्रमण शुल्क

transit, in : मार्गस्थ ; अभिवहन में

transit inspector : अभिवहन निरीक्षक

transit is at an end : [s. 51(3), *Sale of Goods Act*] अभिवहन का अंत हो जाता है

transit pass : पारगमन पास ; अभिवहन पास

transit period : यात्रा काल

transit, stoppage in : [s. 52, *Sale of Goods Act*] अभिवहन में रोकना

transition : [s. 16, *Rajasthan and Madhya Pradesh (Transfer of Territories) Act*] संक्रमण

transition samples : संक्रमण नमूना

transitional provisions : [s. 38, *Institutes of Technology Act and art. 313, margin, const.*] संक्रमणकालीन उपबंध ; [long title, *Rulers of Indian States (Abolition of Privileges) Act*] अंतः कालीन उपबंध

transitory : [s. 195, *Army Act*] अस्थायी

transitory provisions : [sch. VA, hdg., *Employees' State Insurance Act*] अस्थायी उपबंध

translate : to turn into another language [Or. 45, r. 7(1)(b), *C.P.C.*] अनुवाद करना ; अनुदित करना ; भाषांतर करना

translation : [s. 364, *Cr. P.C.*] अनुवाद ; भाषांतर

translation of the work : [s. 32(2), *Copyright Act*] कृति का भाषांतर

translator : one who translates [s. 162, *Indian Evidence Act*] अनुवादक ; भाषांतरकार

transliteration : लिप्यंतरण

transmissibility : [s. 37, *Trade and Merchandise Marks Act*] पारिषणीयता

transmissible by post : डाक द्वारा भेजा जा सकने वाला ; डाक द्वारा पारिषणीय

transmission : the action of transmitting or the fact of being transmitted; conveyance from one person or place to another [s. 4, *Indian Contract Act*] पारिषण ; [s. 88, *Indian Evidence Act*] पारिषित किया जाना ; [Ist sch., item 5, *Employees' Provident Funds and Miscellaneous Provisions Act*] संचरण

transmission by operation of law : [s. 2(1)(iv), *Trade and Merchandise Marks Act*] विधि की क्रिया से पारिषण

transmission charge : प्रसारण प्रभार

transmission line tower : [preamble, *Alcock Ashdown Company Limited (Acquisition of Undertakings) Act*] पारिषण लाइन टावर

transmission machinery : [s. 2(1), *Factories Act*] संचरण मशीनरी

transmission of cipher : [s. 3(2)(35), *Defence and Internal Security of India Act*] साइफर का पारिषण

transmission of patent : [s. 67(1)b, *patent Act*] पेटेंट का अंतरण

transmission officer : प्रसार अधिकारी (सूचना और प्रसारण) ; पारिषण अधिकारी (डाक तार)

transmission station : प्रसार केंद्र (सूचना और प्रसारण) ; पारिषण केंद्र (डाक-तार)

transmission system : [s. 18(c)(iii), *Damodar Valley Corporation Act*] पारिषण प्रणाली

transmission to the buyer : [s. 23(2), *Sale of Goods Act*] क्रेता को माल पारिषित किया जाना

transmission tower : [5th sch., item 7, *Income-tax Act*] पारिषण टावर

transmit : to cause to be conveyed to another person or place [Or. 26, r. 12(1), *C.P.C. and art. 108(1), Const.*] पारिषित करना ; पारिषण करना ; भेजना

transmit the order for execution : [s. 266, *Income-tax Act*] निष्पादन का आदेश पारिषित करना

transmit the proceedings : [Or. 26, r. 12(1), *C.P.C.*] कार्यवाहियां पारिषित करना

transmitting station : प्रसारण केंद्र

transparent : पारदर्शी

transpires to be false : [s. 25(5), *Arms Act*] मिथ्या निकलता है

transport : परिवहन

transport and aviation : परिवहन और विमानन

Transport and Petroleum Division : परिवहन और पेट्रोलियम प्रभाग

Transport Commissioner : परिवहन आयुक्त

transport from one province to another : [long title, *Destructive Insects and Pests Act*] एक राज्य से दूसरे राज्य को परिवहन

transport of passengers : [s. 2(c), *State Financial Corporations Act*] यात्रियों का परिवहन

Transport Supervisor : परिवहन पर्यवेक्षक

transport system : [s. 76D, prov. (a), *Indian Railways Act*] परिवहन व्यवस्था

transport vehicle : [s. 2(33), *Motor Vehicles Act*] परिवहन यान

transportation : removal or banishment, as of a criminal, to a penal settlement; deportation [s. 53A(1), *I.P.C.*] निर्वासन ; [s. 9(e) *Coal Mines (Conservation and Development) Act*] परिवहन

transportation for life : [s. 53A(1), *I.P.C.*] आजीवन निर्वासन

transporter : [s. 29(3), expln. (a), *Factories Act*] परिवाहक

transpose, to : revive the order or change the place of [s. 2(c), *Representation of the People Act, 1951*] अंतर्विनियम करना ; अन्यत्र रखना

transposition : उलटना ; [Or. 23, r. 1A, *C.P.C.*] पश्चांतरण करना

trap or snare set : [s. 26(1)(i), *Indian Forest Act*] पाश या जाल बिछाना

travel agent : [s. 20(3), *Foreign Exchange Regulation Act*] यात्रा अभिकर्ता

travel concession : [s. 40A(5)(a), 2nd prov. (i), *Income-tax Act*] यात्रा रियायत

travel document : [s. 2(c), *Passports Act*] यात्रा दस्तावेज

traveller : [s. 2, *Sarais Act*] यात्री

traveller's cheque : a draft issued by a bank, express company etc. having the bearer's signature and payable when the bearer signs it again in order to cash it [s. 6(1)(a), *Banking Regulation Act*] यात्री चैक

travelling : the action of travel; making a journey यात्रा

travelling allowance : [s. 27(1)(e), *Coir Industry Act*] यात्रा भत्ता

travelling allowance bill : यात्रा भत्ता बिल

travelling and daily allowances to Ministers : [s. 6, *Salaries and Allowances of Ministers Act*] मंत्रियों के यात्रा भत्ते और दैनिक भत्ते

travelling and other expenses : the expenses required for travelling and other purposes connected with it [1st sch., app. B, form No. 13, *C.P.C.*] यात्रा और अन्य भत्ते

travelling concession : [s. 2(v)(e)(4), *Payment of Wages Act*] यात्रा रियायत

travelling outward from and return to India : [s. 35B(1)(b)(vii), *Income-tax Act*] भारत से बाहर जाने और भारत वापस आने की यात्राएं

Travelling Parcel Clerk : चल पार्सल लिपिक

travelling pass : [s. 92(1)(a), *Motor Vehicles Act*] यात्रा पास

travelling without authority : [s. 105(2), *Army Act*] प्राधिकार के बिना यात्रा

traverse : 1. to pass through, across or over [s. 11(2), *Indian Railways Act*] गुजरना ; 2. a crossing or passage across [s. 25, *Factories Act*] आर-पार गमन पथ

traverse lines : [s. 123, *Negotiable Instruments Act*] आड़ी रेखाएं

traversing part : [s. 25, *Factories Act*] आरपारगामी भाग

tray : [s. 2(e), *Agricultural Produce (Grading and Marking) Act*] ट्रे

treacherously : [s. 34(d) and (f), *Army Act*] विश्वासघातपूर्वक

treacherously hold correspondence : [s. 34(d), *Air Force Act*] विश्वासघातपूर्वक वार्ताचार करना

treading out grain : [2nd sch., item 24(b), *Income-tax Act*] अनाज गहाना

treasure : 1. money, bullion or other valuables found hidden in the earth or elsewhere; accumulated wealth (which is hidden) [s. 56, ill. (a), *Indian Contract Act*] गुप्त निधि ; 2. wealth stored up खजाना ; कोष ; 3. anything much valued निधि

Treasure Sircar : कोष सरकार ; खजाना सरकार

treasure trove : any treasure found hidden in the earth etc. the owner being unknown [preamble, *Indian Treasure-trove Act*] निखात निधि

treasurer : one, who is responsible for the funds of any public body, or corporation or association [s. 17(2)(xa), *Registration Act*] कोषपाल (ट्रेज़रर) ; [art. 31A(1)(d), *Const.*] कोषाध्यक्ष

treasurer of charitable endowments : [s. 5(1), *Charitable Endowments Act*] पूर्त विन्यास कोषपाल ; [s. 17(2)(xa), *Registration Act*] खैराती विन्यासों का कोषपाल

treasury : a repository of treasures; place where public monies are kept [s. 405, ill. (e), *I.P.C.*] खजाना

treasury accounts : खजाना लेखे

treasury accounts, pass through the : खजाना लेखाओं के माध्यम से होना

treasury and accounts administration : खजाना और लेखा प्रशासन

treasury audit department : खजाना लेखा परीक्षा विभाग

treasury balances : खजाना शेष

treasury bills : [s. 2(7)(b)(ii), *Interest-tax Act*] राज हुंडिया ; खजाना हुंडिया

treasury cash account : खजाना रोकड़ लेखा

treasury challan : खजाना चालान

treasury deposit receipt : खजाना जमा रसीद

Treasury Officer : कोषाधिकारी

treasury receipt : खजाना रसीद

Treasury Rules : खजाना नियम

Treasury Rules, Central : केंद्रीय खजाना नियम

treasury savings deposit certificate : [s. 10(15)(ii), *Income-tax Act*] राजकोष बचत जमापत्र

treasury schedule : खजाना अनुसूची

treat as an agent : [s. 25 *Income-tax Act*] अभिकर्ता के रूप में मानना

treat joint-decree as a cross decree : [Or. 21, r. 18(4), ill. (d), *C.P.C.*] संयुक्त डिक्री को प्रति डिक्री के रूप में बरतना ; संयुक्त डिक्री को प्रति डिक्री के रूप में मानना

treat repudiated : [s. 12(2), *Sale of Goods Act*] निराकृत मानना

treated crude oil residuum : [s. 2(m), *Oil Industry (Development) Act*] अभिक्रियित कच्चा तेल अवशेष

treating : 1. subjecting to a process [s. 2(k)(i), *Factories Act*] अभिक्रियान्वयन करना ; 2. to provide hospitality; to stand a drink or other gratification to [s. 171E, prov., *I.P.C.*] सत्कार ; 3. to regard (as something or in a particular way) and act toward or deal with accordingly मानना

treating, bribery by : [s. 171E, prov., *I.P.C.*] सत्कार के रूप में रिश्वत ; सत्कार द्वारा रिश्वत

treating the contract as repudiated : [s. 13(1), *Sale of Goods Act*] सविदा को निराकृत मानना

treatise : a book or writing which treats of some particular subject [s. 60, prov., *Indian Evidence Act*] पुस्तक ; [s. 14(b), *Drugs and Magic Remedies (Objectionable Advertisements) Act*] कृति

treatment : 1. the action or manner of dealing with something often in a specialised way [s. 4(d), *Emigration Act*] व्यवहार ; 2. the action or manner of treating a patient medically or surgically [s. 22(b), *Employees' State Insurance Act*] उपचार ; 3. behaviour towards anyone [sch., item 10, *Industrial Employment (Standing Orders) Act*] बर्ताव ; 4. something used in treatment [s. 3(d), prov. (i), *Drugs and Magic Remedies (Objectionable Advertisements) Act*] चिकित्सा

treatment and care of animals : पशुओं का उपचार और उनकी देखरेख

treatment, disadvantageous : [IIIrd sch, art. 17, *Geneva Conventions Act*] प्रतिकूल बर्ताव

treatment, medical : [s. 22(b), *Employees' State Insurance Act*] चिकित्सीय उपचार

treatment of common cost : [s. 115VJ, *Income-tax Act*] सामान्य खर्चों का दिया जाना

treaty : a formal agreement especially between States [s. 11(2)(q), *Customs Act* and art. 73(1)(b), *Const.*] संधि

treaty for the sale : discussion of terms or negotiations for the sale [s. 229, ill. (a), *Indian Contract Act*] विक्रय की बातचीत

treaty obligations : [art. 51, *Const.*] संधि-बाध्यताएं

Treaty of Cession : a transfer usually evidenced by a treaty of Sovereignty over territory by one Sovereign State to another Sovereign apparently willing to accept it अध्यक्ष संधि

treaty State : [s. 2(c)(i), *Extradition Act*] संधिबद्ध राज्य

trees, usufructs of : वृक्षों का भोगाधिकार

trench : [s. 13(1)(a), *Indian Electricity Act*] खाई

trends in money market : [s. 45L(3), *Reserve Bank of India Act*] मुद्रा बाजार के रुख

trespass : doing of unlawful act or of lawful act in unlawful manner to the injury of another's person or property or any violation or transgression of the law; passing beyond some limit, an encroachment, intrusion on or upon [s. 297, I.P.C.] अतिचार

trespass by night, lurking house : [s. 444, I.P.C.] रात्रौ प्रच्छन्न गृह-अतिचार

trespass, criminal : [s. 441, I.P.C.] अपराधिक अतिचार

trespass, house : [s. 442, I.P.C.] गृह-अतिचार

trespass, lurking house : [s. 443, I.P.C.] प्रच्छन्न गृह-अतिचार

trespasser : one who commits trespass; especially one who trespasses the lands of another [s. 443, I.P.C.] अतिचारी

trespassing on burial places etc. : [s. 297, I.P.C.] कब्रस्थानों आदि में अतिचार करना

trespassing on parade ground : [sch., item 25, Fort William Act] परेड ग्राउंड पर अतिचार

triable : विचारणीय

trial : 1. a judicial examination, in accordance with law, of a cause either civil or criminal, of the issues between the parties, whether of law or fact, before a court that has jurisdiction over it [s. 407(1)(c)(iii), Cr. P.C.] विचारण ; 2. the subjugation of a person or thing to test or examination परीक्षण

trial balance : शेष परीक्षण पत्र ; तलपट

trial by jury : जूरी द्वारा विचारण

trial cannot be had : [s. 407(1)(a), Cr. P.C.] विचारण न हो सकेगा

Trial Driver : परीक्षण चालक

Trial Engine Driver : परीक्षण इंजन चालक

trial, in the course of a : [s. 41(1), Inland Vessels Act] विचारण के अनुक्रम में

trial of an election petition : [s. 19, Manipur (Hill Areas) District Councils Act] किसी निर्वाचन अर्जी का विचारण

trial of the offence : [s. 474, Cr. P.C.] अपराध का विचारण

trial, on a : [s. 374(1), Cr. P.C.] विचारण में

trial, on his : स्वीय विचारण में ; अपने विचारण में

trial run of any factory : [s. 16, expln. (iii), Payment of Bonus Act] किसी कारखाने का परीक्षार्थ चलाना

trial, subsequent : पश्चात्पूर्वी विचारण

tribal area : [s. 2(ff), Representation of the People Act, 1950] जनजाति क्षेत्र

tribal welfare : जनजाति कल्याण

tribe : a race of people [s. 69(1)(a), T.P. Act] जनजाति

tribunal : a judicial assembly; a judicial authority [s. 74(1)(ii), Indian Evidence Act] अधिकरण (ट्रायब्यूनल)

tribunal, authority or officer : अधिकरण, प्राधिकारी या अधिकारी

Tribunal, Income-tax Appellate : आय-कर अपील अधिकरण

Tribunal of Arbitration : [s. 30(1), Institutes of Technology Act] माध्यस्थम् अधिकरण

tribunal or other authority : [s. 32F(1), State Financial Corporations Act] अधिकरण या अन्य प्राधिकारी

tribunals for other matters : [art. 323B, Const.] अन्य विषयों के लिए अधिकरण

tributary : [s. 2(2), Damodar Valley Corporation Act] सहायक नदी

tribute, as a : [Ist sch., art. 53, Geneva Conventions Act] सम्मान स्वरूप

tried and determined : [Or. 21, r. 50(2), C.P.C.] विचारण और अवधारण किया

Tripartite Labour Conference : त्रिपक्षीय श्रम सम्मेलन

triplicate : तिहरा ; तीसरी प्रति

trivial : triffling; unimportant [s. 360(3), Cr. P.C.] तुच्छ

trivial nature of the offence : [s. 360(3), Cr. P.C.] अपराध की तुच्छ प्रकृति

trolley : [s. 3(10), Indian Railways Act] ट्राली

Trolley Driver : ट्राली चालक

Trolleyman : ट्रालीवाला

troops : a body of soldiers [s. 6, ill. (b), Indian Evidence Act] फौज

trouble : disturbance of mind or feelings; worry; vexation; affliction [s. 73, ill. (b), Indian Contract Act] कष्ट

trouble and diligence, compensation for : [s. 14, Costing Vessels Act] कठिनाई और परिश्रम के लिए प्रतिकर

trover : the action of trover is a species of action on the case and originally lay for the recovery of damages against a person who had found another's things and wrongfully converted them to his own use ट्रोवर ; संपरिवर्तन के लिए कार्रवाई

truant, play : भाग जाना

truce : [s. 35(c), Army Act] अवहार

truck : [s. 4(4), Explosives Act] ट्रक

true : [s. 9, Indian Partnership Act] सच्चा ; [s. 64(b), Mines Act] असली ; [s. 223, ill. (a), Indian Contract Act] वास्तविक ; [s. 16, expln. (ii), Specific Relief Act] शुद्ध ; [s. 282, Cr. P.C.] ठीक ; [s. 306(1), Cr. P.C.] सत्य ; सही

true account : 1. correct account [s. 9, Indian Partnership Act] सच्चा लेखा ; 2. correct narration of facts [s. 164(4), Cr. P.C.] सही वृत्तांत

true address : [Or. 6, r. 14A(6), C.P.C.] सही पता

true allegiance : [s. 17(2), Air Force Act] सत्य निष्ठा

true and correct view : [s. 34(3), Industrial Finance Corporation Act] सच्चा और ठीक रूप

true and fair view of the state of affairs of the company :

[s. 209(3), Companies Act] कंपनी के कार्यकलाप की स्थिति का सही और ऋजु चित्र

true and faithful account : [s. 45(2), Damodar Valley Corporation Act] सही-सही और यथार्थ विवरण ; सही और यथार्थ लेखा

true and full account of its activities : [s. 19, Delhi Urban Art Commission Act] उसके क्रियाकलाप का सही और पूरा विवरण

true construction : [s. 16, expln. (ii), Specific Relief Act] शुद्ध अर्थान्वयन

true copy : [s. 76, Indian Evidence Act] शुद्ध प्रति ; [s. 55(3), prov., T.P. Act] सही प्रति

true date of his so writing : [s. 12(3), Indian Stamp Act] उसके इस प्रकार लिखने की सही तारीख

true deliverance : [sch., form No. 2, Oaths Act] सच्ची राय

true disclosure : [s. 306(1), Cr. P.C.] सत्य प्रकटन

true discount : असल बट्टा

true entry : [s. 57(e), Air Force Act] सही प्रविष्टि

true faith and allegiance : [sch., Delhi Administration Act and art. 69, Const.] सच्ची श्रद्धा और निष्ठा

true interpretation : [s. 282, Cr. P.C.] ठीक भाषांतर ; ठीक अनुवाद

true owner : [s. 223, ill. (a), Indian Contract Act] वास्तविक स्वामी

true state of facts : [s. 182(a), I.P.C.] तथ्यों की सही स्थिति

true translation : [s. 19, Registration Act] ठीक अनुवाद

true verdict : [sch., form No. 2, Oaths Act] सच्चा अधिमत

truly set forth : [sch. III, Court-fees Act] सही तौर पर उपवर्णित

truncated cheque : [s. 81A, Information Technology Act] संक्षेपित चैक

trust : 1. an obligation annexed to the ownership of property, and arising out of a confidence reposed in and accepted by the owner or declared and accepted by him for the benefit of another and the owner [s. 3, *Indian Trusts Act*] न्यास (ट्रस्ट) ; 2. to repose confidence in [s. 14, ill. (f), *Indian Evidence Act*] भरोसा ; विश्वासनीयता ; 3. responsibility दायित्व

trust, acceptance of : [s. 10, *Indian Trusts Act*] न्यास का प्रतिग्रहण

trust, author of : [s. 3, *Indian Trusts Act*] न्यासकर्ता

trust, breach of : [s. 3, *Indian Trusts Act*] न्यास-भंग

trust by disclaimer : [s. 9, *Indian Trusts Act*] न्यास दावा त्याग द्वारा

Trust, City Improvement : नगर सुधार न्यास

trust, discharge : [s. 1, *Public Accountants' Default Act*] दायित्व का निर्वहन करना

trust, disclaimer of : [s. 10, *Indian Trusts Act*] न्यास से इंकार

trust for private religious purposes : [s. 13(1)(a), *Income-tax Act*] प्राइवेट धार्मिक प्रयोजनों के लिए न्यास

trust funds : [s. 15, ill. (a), *Indian Trusts Act*] न्यास निधि

trusts, in : by way of trust [s. 16, ill. (b), *Indian Trusts Act*] न्यासतः ; न्यास के रूप में

trust, instrument of : [s. 3, *Indian Trusts Act*] न्यास की लिखत

trust money : [s. 20, *Indian Trusts Act*] न्यास धन

trust property : a property which forms the subject of trust [s. 3, *Indian Trusts Act*] न्यास संपत्ति (ट्रस्ट संपत्ति)

trust, subject of : [s. 8, *Indian Trusts Act*] न्यास का विषय

trust territories : न्यास राज्यक्षेत्र

trustee : one to whom property is entrusted to be administered for the benefit of another [s. 3, *Indian Trusts Act*] न्यासी (ट्रस्टी)

trustees cash book : न्यासी रोकड़

trusts created : [s. 1, *Indian Trusts Act*] सृष्ट न्यास

trust of office : [s. 1, *Public Accountants' Default Act*] पद के दायित्व ; पद की विश्वासनीयता

truth of the information : [s. 116(1), *Cr. P.C.*] इत्तिला की सच्चाई

truth of the matters : [Or. 20, r. 17, *C.P.C.*] बातों की सत्यता

truthfully interpret : [s. 282, *Cr. P.C.*] ठीक-ठीक भाषांतर करना

try : to examine or determine (a cause or question) judicially; to determine the guilt or otherwise (of an accused person) by consideration of the evidence [s. 260(1), *Cr. P.C.*] विचारण करना

try a suit : [s. 36(1), *Gift-tax Act*] वाद का विचारण करना

try and determine : [s. 90, *C.P.C.*] विचारण और अवधारण करना

try in a summary way : [s. 260(1), *Cr. P.C.*] संक्षेपतः विचारण करना

try summarily : [s. 260(1), *Cr. P.C.*] संक्षिप्त विचारण करना

tube : [s. 2(f), *Indian Electricity Act*] ट्यूब

Tube Crops and Medicinal Plants : कंद फसलें और औषधीय पौधे

tuberculosis : [1st sch., *Indian Medical Council Act*] यक्ष्मा

tuition : [sch., item No. 9, *Indian Stamp Act*] अध्यापन

tunnel : [s. 7(1)(a), *Indian Railways Act*] सुरंग

turbine : [5th sch., item 5, *Income-tax Act*] टर्बाइन

turner : खरादी

turnover : [s. 2(j), *Central Sales Tax Act*] आवर्त ; आवर्तन ; [sch. VI, pt. II, item 3(1)(a), *Companies Act*] व्यापारावर्त

turpitude, moral : [s. 12(d), *Industrial Finance Corporation Act*] नैतिक अधमता

tusk : [s. 2(4)(b)(iii), *Indian Forest Act*] हाथी दांत ; [s. 4, *Elephants' Preservation Act*] दांत

tutorial institution : [s. 32(6), *expln., (d)(i), Copyright Act*] शिक्षकीय संस्था

tutorials : [2nd sch., Para 16(d), *Baba Saheb Bhimrao Ambedkar University Act*] अनुशिक्षण

Twelve Year National Defence Certificate : [s. 10(15)(ii), *Income-tax Act*] बारह वर्षीय राष्ट्रीय रक्षा पत्र

Twelve Year National Plan Savings Certificate : [s. 10(15)(ii), *Income-tax Act*] बारह वर्षीय राष्ट्रीय योजना बचत पत्र

twine : [5th sch., item No. 33, *Income-tax Act*] डोरी

two-member constituency : a constituency from which two members are to be elected द्विसदस्य निर्वाचन-क्षेत्र

two or more heads, charge with : द्विशीर्षी या बहुशीर्षी आरोप

type : [s. 54(d), *Motor Vehicles Act*] किस्म ; प्रकार

type, redistribution of : टाइप पुनर्वितरण

type script : टाइप प्रति

type subject : टाइप विषय

typewriter : टाइपराइटर

typewriting : टंकण

typhoon : [s. 33B(i), *Income-tax Act*] बवंडर

typing : टाईपिंग

typist : टंकक

typographical : [s. 33(i)(a), *Arbitration and Conciliation Act*] टंकण संबंधी

tyranny : [s. 45(a), *Inland Vessels Act*] अत्याचार